

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/43079/2025	KRUSHNA CHANDRA PRADHAN VS	KOUSIK ANANDA GURU VS	// ()	
2	D-ARBA/43092/2025	ADALAT BEHERA VS	KOUSIK ANANDA GURU VS	// ()	
3	D-BLAPL/32133/2025	ROHAN RANJAN ROUT VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHANDAGIRI P.S. /552 /2025 () //	AOD20240000364C202500187
4	D-BLAPL/32136/2025	PINKU @ ASHISH KUMAR SWAIN VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	BERHAMPUR /112 /2025 () //	
5	D-BLAPL/32141/2025	SHIBA HARIPAL @ SUKRU HARIPAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /111 /2021 () //	
6	D-BLAPL/32143/2025	SIRA RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	DEOGAON /262 /2020 () //	
7	D-BLAPL/32150/2025	ISHWARI BASANT PATIL @ ISHWARI PATIL VS STATE OF ODISHA	ANITA SAHOO VS	JHARSUGUDA GRPS /96 /2025 () //	
8	D-BLAPL/32151/2025	SIPUN BARIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	N.T.P.C. /190 /2025 () //	AOR20220001648C202500118
9	D-BLAPL/32152/2025	DEVENDRA PAL VS STATE OF ODISHA	ANITA SAHOO VS	JHARSUGUDA GRPS /97 /2025 () //	
10	D-BLAPL/32154/2025	BANGARA @ AMAR KUMAR BHUKTA VS STATE OF ODISHA	ANITA SAHOO VS	Bamapada (Industrial Area) /201 /2025 () //	
11	D-BLAPL/32158/2025 BLAPL/10962/2025	MANOJ KUMAR PADHY VS STATE OF ODISHA	BISWAJIT DAS VS	DIGAPAHANDI /273 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000344/2025	AOD20250000916C202500018

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12	D-BLAPL/32166/2025	RAKHAL @ SHYAMSUNDAR MALIK VS STATE OF ODISHA	GOBARDHAN SAHOO VS	GOPALPUR /135 /2025 () //	AOR20240000483C202500005
13	D-BLAPL/32173/2025	PADMANABHA CHHATRIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
14	D-BLAPL/32175/2025	MANAS NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /239 /2025 () //	
15	D-BLAPL/32176/2025	BIJAYA PRADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAHMANITARANG /39 /2025 () //	
16	D-BLAPL/32181/2025	SAMEEN AHAMMED VS STATE OF ODISHA	AJAY KUMAR ROUT VS	JEYPORE SADAR /181 /2022 () //	
17	D-BLAPL/32183/2025	BAPI BHAKTA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MURUDA /10 /2025 () //	
18	D-BLAPL/32185/2025	SUKLAL @ SHUKALAL SINGH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	JHARPOKHARIA /206 /2025 () //	
19	D-BLAPL/32187/2025	SUSHANTA @ SOMNATH @ SOMANATH MEHER VS STATE OF ODISHA	DURGA PRASAD JENA VS	PADAMPUR /208 /2025 () //	
20	D-BLAPL/32191/2025	BIKASH KUMAR BHATTA VS STATE OF ODISHA	RABINDRA NATH BARIK VS	// () //	AOR20220004220C202500034
21	D-BLAPL/32195/2025	CHANDAN KUMAR MAHARANA VS STATE OF ODISHA	MONOMOY BASU VS	NILGIRI /181 /2023 () //	
22	D-BLAPL/32197/2025	CHITTA RANJAN NAYAK @ KUNA @ KUNAL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	Maitri Vihar PS /205 /2023 () //	
23	D-BLAPL/32201/2025	RUPESH SAHU	RABINDRA NATH PRUSTY	JONK /214 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/32202/2025	BIJU @ BIJAY SENAPATI	AMULYA RATNA PANDA	BAISINGA /398 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/32203/2025	TUNILATA JENA @ TUNI	BIBHU PRASAD DAS	PATKURA /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/32204/2025	BHOLA SHANKAR JENA	DEBASIS SARANGI	RAYAGADA TOWN /84 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/32206/2025	KUNA @ SMRUTI RANJAN MOHAPATRA	BIBHU PRASAD DAS	PATKURA /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/32208/2025	SITA PRADHAN	ARIJEET MISHRA	KEONJHAR TOWN /517 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/32209/2025	SITA PRADHAN	ARIJEET MISHRA	KEONJHAR TOWN /518 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/32210/2025	SITA PRADHAN	ARIJEET MISHRA	KEONJHAR TOWN /491 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/32211/2025	SITA PRADHAN	ARIJEET MISHRA	KEONJHAR TOWN /519 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/32212/2025	SITA PRADHAN	ARIJEET MISHRA	KEONJHAR TOWN /516 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/32213/2025	SITA PRADHAN	ARIJEET MISHRA	KEONJHAR TOWN /515 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/32214/2025	NARESH PRADHAN	ARIJEET MISHRA	KEONJHAR SADAR /633 /2024	
		VS	VS	()	

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35	D-BLAPL/32215/2025	STATE OF ODISHA NARESH PRADHAN VS	ARIJEET MISHRA VS	// KEONJHAR TOWN /492 /2025 ()	
36	D-BLAPL/32217/2025	STATE OF ODISHA SANDEEP KUMAR NASKAR VS	BISWA PRAKASH MOHAPATRA VS	// KHANDAGIRI P.S. /552 /2025 ()	
37	D-BLAPL/32218/2025	STATE OF ODISHA SITA PRADHAN VS	ARIJEET MISHRA VS	// KEONJHAR TOWN /499 /2025 ()	
38	D-BLAPL/32220/2025	STATE OF ODISHA SUKANTA MALLIK VS	SUDHANSU PRASAD MAHAPATRA VS	// DIGAPAHANDI /324 /2025 ()	
39	D-BLAPL/32221/2025	STATE OF ODISHA SITA PRADHAN VS	ARIJEET MISHRA VS	// KEONJHAR TOWN /520 /2025 ()	
40	D-BLAPL/32222/2025	STATE OF ODISHA SK. KEFAJUDDING VS	SANJAYA NARAYAN SAHOO VS	// / /0 ()	
41	D-BLAPL/32224/2025	STATE OF ODISHA LAXMIDHAR MAJHI VS	JNYANANANDA PANDA VS	// THUAMUL RAMPUR /204 /2024 ()	
42	D-BLAPL/32225/2025	STATE OF ODISHA NILRAM KALTA VS	BIKASH KARNA VS	// JHARSUGUDA /405 /2025 ()	
43	D-BLAPL/32231/2025	STATE OF ODISHA DASMANT @ DASMAT BHATRA VS	TUKUNA KUMAR MISHRA VS	// DABUGAM /154 /2025 ()	
44	D-BLAPL/32232/2025	STATE OF ODISHA KALIA BARIKA VS	ASHOK DAS VS	// RAIKIA /226 /2025 ()	
45	D-BLAPL/32234/2025	STATE OF ODISHA AJIT KUMAR SAHU @ AJIT SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// BARGARH /170 /2025 () //	

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46	D-BLAPL/32235/2025	DEEPAK KUMAR SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	CHANDAKA P.S. /358 /2025 () //	
47	D-BLAPL/32238/2025	ALOK MAHARANA VS STATE OF ODISHA	NIRANJAN PANDA VS	LOISINGHA(BOLANGIR) /345 /2024 () //	
48	D-BLAPL/32239/2025	SITAM HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDEI /65 /2023 () //	
49	D-BLAPL/32240/2025	BINAPANI MAHALIK VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	BASTA /292 /2025 () //	AOR20230000420C202500016
50	D-BLAPL/32241/2025	DHANPATI @ DHANAPATI KHOSLA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KORAPUT SADAR /158 /2025 () //	
51	D-BLAPL/32244/2025	MUKESH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /637 /2025 () //	
52	D-BLAPL/32246/2025	SUMIT SINGH SUNIL RAJPUT @ SUMEET SINGH SUNIL RAJPUT VS STATE OF ODISHA	PRASANTA SAHOO VS	KABISURYANAGAR /637 /2025 () //	
53	D-BLAPL/32247/2025	SUBALA NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	BANARAPAL /416 /2021 () //	
54	D-BLAPL/32248/2025	MUNA @ RASHMIKANTA BARIK VS STATE OF ODISHA	ASHOK KUMAR JENA VS	CHOUDWAR /472 /2025 () //	
55	D-BLAPL/32249/2025	BISWANATH DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	BHADRAK TOWN /495 /2025 () //	
56	D-BLAPL/32250/2025	SK. ARIF VS STATE OF ODISHA	DALIRANI BEHURAY VS	BHADRAK TOWN /495 /2025 () //	
57	D-BLAPL/32251/2025	BAPI @ MANORANJAN PANI	DALIRANI BEHURAY	KHAIRA /145 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/32255/2025	BAPI @ MANORANJAN PANI	DALIRANI BEHURAY	KHAIRA /144 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/32257/2025	BABLU @ BABULU KANHAR	SACHIDANANDA PADHEE	BOUDH /362 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/32264/2025	BANAMALI BEHERA	MANOJ PANIGRAHI	//	AOR20220001665C202500107
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/32267/2025	ARUN KUMAR SAHOO	KARUNAKAR GAYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/32272/2025	AJU @ PARAMESWAR JENA	TRUPTI RANJAN MOHAPATRA	BINJHARPUR /393 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/32275/2025	MANJULATA BEHERA	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/32284/2025	PRASANTA KUMAR PRADHAN @ RINTU	SIDHARTHA SANKAR RAY (2)	KOTINANDA /162 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/32285/2025	UMESH MALLICK @ NANDA	BISWARANJAN DALAI	BIRIDI PS /173 /2025	AOR20220003722C202500221
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/32287/2025	SOMANATH PARIDA	OM PRAKASH SARAN	DHENKANAL SADAR /713 /2024	AOR20220000371C202500156
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/32289/2025	BISWAJIT PRADHAN	SUBHANKAR ROUT	DARGHA BAZAR /244 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/32290/2025	MAISAKA MAJHI	SIDHARTHA SANKAR RAY (2)	ADVA /191 /2023	
		VS	VS	()	

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69	D-BLAPL/32292/2025	STATE OF ODISHA AMJAD AHEMMAD KHAN @ AMJAD AHAMAD KHAN VS	K. SUREKA MOHANTY VS	// TIGIRIA /299 /2024 ()	
70	D-BLAPL/32294/2025	STATE OF ODISHA HALIM KHAN VS	DEBASHIS MITRA VS	// MANGALA BAG /142 /2025 ()	
71	D-BLAPL/32295/2025	STATE OF ODISHA CHANDAN PARIDA VS	JAGAJIBAN PRADHAN VS	// POLASARA PS /642 /2025 ()	
72	D-BLAPL/32296/2025	STATE OF ODISHA ABINASH MOHARANA VS	DILLIP KUMAR PATRA VS	// MADHUPATNA /272 /2024 ()	
73	D-BLAPL/32297/2025	STATE OF ODISHA ABINASH MOHARANA VS	DILLIP KUMAR PATRA VS	// MADHUPATNA /268 /2024 ()	
74	D-BLAPL/32298/2025	STATE OF ODISHA ABINASH MOHARANA VS	DILLIP KUMAR PATRA VS	// NIALI /393 /2024 ()	
75	D-BLAPL/32302/2025	STATE OF ODISHA ABINASH MOHARANA VS	DILLIP KUMAR PATRA VS	// MADHUPATNA /281 /2024 ()	
76	D-BLAPL/32310/2025	STATE OF ODISHA GIRIDHARI KHATUA VS	BIPIN KUMAR NAYAK VS	// NIMAPADA /281 /2025 ()	
77	D-BLAPL/32315/2025	STATE OF ODISHA GIDIYAN MAJHI VS	JUGALA KISHORE PANDA VS	// PATTAPUR (DIGAPAHANDI) /371 /2025 ()	
78	D-BLAPL/32317/2025	STATE OF ODISHA RAMESH MAJHI VS	JUGALA KISHORE PANDA VS	// PATTAPUR (DIGAPAHANDI) /371 /2025 ()	
79	D-CMAPL/42838/2025	STATE OF ODISHA GOPAL KRISHNA DASH VS STATE OF ODISHA	ADV. VS	// // ()	

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80	D-CMP/42901/2025	KAMALAKANTA MISHRA VS SHAKTI MISHRA	ASHOK KUMAR MOHANTY VS	// 0 //	
81	D-CMP/42918/2025	SUNANDA ROUT VS RABINDRA ROUT	AJIT CHANDRA MOHAPATRA VS	// 0 //	
82	D-CMP/42919/2025	SEEMA PATTNAYAK VS ASWINI KUMAR PATEL	BISHNU PRASAD PRADHAN VS	// 0 //	
83	D-CMP/42921/2025	RAMA MUDULI VS NARAYAN MUDULI	SACHIDANANDA SAHOO VS	// 0 //	
84	D-CMP/42945/2025	NARAYAN PRASAD DAS VS RAMA CHANDRA DAS	PANCHANAN PANIGRAHI VS	// 0 //	AOR20250000001C202500067
85	D-CMP/42950/2025	SATYABRATA DAS VS RAJENDRA ROY	BHAGABAN MOHANTY VS	// 0 //	
86	D-CMP/42955/2025	ANNAPURNA BHUYAN VS BIJAYA KUMAR BALA	PRADEEPTA KUMAR SWAIN VS	// 0 //	
87	D-CMP/42976/2025	ANAPURNA @ ARNAPURNA JANI VS PITABAS BEHERA	SATYANARAYAN MOHAPATRA VS	// 0 //	
88	D-CMP/43006/2025	DEBASHIS ROY VS STATE OF ODISHA	PRASHANTA KUMAR MOHANTY VS	// 0 //	
89	D-CMP/43012/2025	SWARNA SANGITA BEHERA VS URMILA BEHERA	BRUNDABAN ROUT VS	// 0 //	
90	D-CMP/43041/2025	NALINI BIHARI MOHAPATRA VS BINAYA KUMAR PANDA	SHIB SHANKAR MOHANTY VS	// 0 //	
91	D-CMP/43049/2025	PURNA CHANDRA BISWAL @ PURNA CH BISWAL	DWARIKA PRASAD MOHANTY	//	

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		VS	VS	0	
		SANTOSH KUMAR BISWAL		//	
92	D-CMP/43065/2025	AKHARI BHOI	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
		RAMAMANI PANDA		//	
93	D-CMP/43100/2025	DEBENDRA PRASAD MALLIK	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		MINATI MOHAPATRA		//	
94	D-CMP/43114/2025	M/S. NEELANCHAL MANORAMA DEVELOPERS PVT. LTD.	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		TAPAN KUMAR CHOUDHURY		//	
95	D-CONTC/42829/2025	BISHNU CHARAN PATI		//	
	CONTC/4834/2025	VS	VS	0	
		MIHIRA PRASAD MOHANTY,OAS (SAG)		//	
96	D-CONTC/42842/2025	JITENDRA KUMAR PANDA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
97	D-CONTC/42875/2025	NIRANJAN MALLIK	ADV.	//	
		VS	VS	0	
		SALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHORDHA		//	
98	D-CONTC/42877/2025	JOSEPHIN KINDO	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,COM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHORDHA		//	
99	D-CONTC/42879/2025	ASHA TOPPO	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BBSR,KHURDA		//	
100	D-CONTC/42882/2025	NIRMAL BAGARTI	ADV.	//	
		VS	VS	0	
		SALINI PANDIT,IAS		//	
101	D-CONTC/42885/2025	ASHOK KUMAR JENA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHORDHA		//	
102	D-CONTC/42888/2025	BHAGYADHAR BAG	ADV.	//	
		VS	VS	0	

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103	D-CONTC/42891/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION,BBSR,KHORDHA PADMANAVA SAHU VS	ADV. VS	// ()	
104	D-CONTC/42893/2025	SALINI PANDIT,IAS LUDGARD DUNG DUNG VS	ADV. VS	// ()	
105	D-CONTC/42894/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHORDHA PRASANTA KUMAR SA VS	ADV. VS	// ()	
106	D-CONTC/42896/2025	PURNA CHANDRA SETHY,DEO,MAYURBHANJ ANGELUS DUNG DUNG VS	ADV. VS	// ()	
107	D-CONTC/42898/2025	SHALINI PANDIT,COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT,BBSR,KHORDHA BANCHHANIDHI BEHERA VS	SUSHREE SANGITA PASAYAT VS	// ()	
108	D-CONTC/42899/2025	SALINI PANDIT,IAS JAYACHANDRA BEHERA VS	BIJAYALAXMI SAHOO VS	// ()	
109	D-CONTC/42902/2025	PURNA CHANDRA SETHY,DEO,MAYURBHANJ DR. KESHAB CHANDRA SAHOO VS	ADV. VS	// ()	
110	D-CONTC/42904/2025	ARVIND KUMAR,IAS SASMITA NAYAK VS	ADV. VS	// ()	
111	D-CONTC/42906/2025	SASMITA MUNDURI,SUPERINTENDING ENGINEER,RURAL WORKS DEPT,NAYAGARH TRINATH BISWAL VS	ADV. VS	// ()	
112	D-CONTC/42908/2025	N.THIRUMALA NAIK,IAS LOKNATH SAHOO VS	ADV. VS	// ()	
113	D-CONTC/42911/2025	N.THIRUMALA NAIK,IAS RAMESH CHANDRA SAHOO VS	ADV. VS	// ()	
		N.THIRUMALA NAIK,IAS		//	

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114	D-CONTC/42912/2025	SANTOSH KUMAR MAHABHOI VS N.THIRUMALA NAIK,IAS	ADV. VS	// 0 //	
115	D-CONTC/42931/2025	SWAYANDIPTA SAHOO VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
116	D-CONTC/42935/2025	SUMAN BARIK VS USHA PADHEE,IAS	ADV. VS	// 0 //	
117	D-CONTC/42940/2025	BINAPANI SETHY VS AMIYA KUMAR SAMAL,SUPERINTENDING ENGINEER,DHENKANAL	PRAGYNA PARAMITA ROUT VS	// 0 //	
118	D-CONTC/42942/2025	SANJEEB KUMAR SAHU VS B.PARAMESWARAN,IAS	ADV. VS	// 0 //	
119	D-CONTC/42944/2025	DUSMANTA KUMAR MAHANTA VS Y.B.KHURANIA,IPS	ADYASIDHI MISHRA VS	// 0 //	
120	D-CONTC/42953/2025	NIHARIKA PALTASINGH VS HEMANT BARIMAL,EXECUTIVE OFFICER,RAJDHANI PUJA SAMITI,BBSR,KHURDA	AKSHAYA KUMAR JENA VS	// 0 //	
121	D-CONTC/42981/2025	A.HEMALATA VS RAJ KISHORE PATTANAYAK,TAHASILDAR,KUKUDAKHANDI,GANJAM	ADV. VS	// 0 //	
122	D-CONTC/42986/2025	SAROJA KUMAR SAHOO VS CHITTARANAJN PANDEY,DEO,NAYAGARH	ADV. VS	// 0 //	
123	D-CONTC/42988/2025	RAMACHANDRA RANA VS AAKANKHYA MOHAPATRA,TAHASILDAR,PALLAHARA,ANGUL	GOPABANDHU PANDA VS	// 0 //	
124	D-CONTC/42991/2025	SAROJ KUMAR PANDA VS SALINI PANDIT,IAS	BIJALAXMI SAHOO VS	// 0 //	
125	D-CONTC/42994/2025	SURYANARAYAN MOHANTY	ADV.	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SALINI PANDIT,IAS		//	
126	D-CONTC/43039/2025	ABDUL BARI	ADV.	//	
		VS	VS	()	
		SALMA MAJHI,TAHASILDAR,ROURKELA TAHASIL,SUNDARGARH		//	
127	D-CONTC/43040/2025	HANDA TANTY	ADV.	//	
		VS	VS	()	
		SALMA MAJHI,TAHASILDAR,ROURKELA TAHASIL,SUNDARGARH		//	
128	D-CONTC/43043/2025	DR.AKULANANDA MALLICK	SANTOSH KUMAR SWAIN	//	
		VS	VS	()	
		BIRENDRA KORKORA,IAS		//	
129	D-CONTC/43080/2025	HARIHARA SAHOO	ADV.	//	
		VS	VS	()	
		SANJAY KUMAR PANDA,OAS		//	
130	D-CONTC/43082/2025	JYOTISH KUMAR JENA	SANKARACHARYA CHOUDHURY	//	
		VS	VS	()	
		VINIT AGRAWAL,IPS		//	
131	D-CONTC/43086/2025	PRIYANKA PRIYADARSHINI PARIDA	SANKARACHARYA CHOUDHURY	//	
		VS	VS	()	
		VINIT AGRAWAL,IPS		//	
132	D-CONTC/43090/2025	RAJENDRA PRASAD SAHOO	ADV.	//	
		VS	VS	()	
		BIJAYA KUMAR PATRA,BEO,NAKTIDEUL,SAMBALPUR		//	
133	D-CONTC/43093/2025	PRAVAKAR NANDA	ADV.	//	
		VS	VS	()	
		DIPAK KUMAR PARHI,OES,DEO,PURI		//	
134	D-CONTR/32227/2025	DAYANIDHI ROUT	ADV.	//	AOD20220004576C202500050
		VS	VS	()	
		UMASHANKAR NAYAK, IIC, SHABARANGA POLICE STATION		//	
135	D-CONTR/32274/2025	MADHAB CHANDRA DASH	ADV.	//0	
		VS	VS	()	
		BALAKRUSHNA PRADHAN,S.I.,KHANDAGIRI POLICE STATION,BBSR,KHORDHA		//	
136	D-CRLA/32153/2025	SANIA @ SAHAZAN @ SAHAJAN KHAN	MAITRIJIT MOHANTY	BALIPATNA /11 /2021	
		VS	VS	()	

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137	D-CRLA/32168/2025	STATE OF ODISHA HIRAN @ HIRANYA BAGH VS	NIRANJAN PANDA VS	// CHANDAHANADI /75 /2020 ()	AOD20250000124C202500012
138	D-CRLLP/32164/2025	STATE OF ODISHA STATE OF ODISHA VS	UDIT RANJAN JENA, A.G.A. VS	// BADAMPAHAD /29 /2022 ()	LOD20240000200C202500428
139	D-CRLLP/32167/2025	DEMKA MURMU STATE OF ODISHA VS	SATYABRATA PANDA, A.S.C. VS	// TITILAGARH /129 /2022 ()	LOD20240000194C202500426
140	D-CRLMA/32193/2025	SUMIT KUMAR BIHARI NIHAR RANJAN MISHRA VS	ADYASIDHI MISHRA VS	// SEMILLIGUDA /59 /2025 ()	
141	D-CRLMC/31039/2025	STATE OF ODISHA TAPAN MAHALIK VS	MANOJ PANIGRAHI VS	// PATTAMUNDAI /89 /2020 ()	AOR20220001665C202500106
142	D-CRLMC/32134/2025	STATE OF ODISHA BIKASH RANJAN BARIK VS	PRANAYA KUMAR DASH VS	// BEGUNIA P.S. /150 /2021 ()	
143	D-CRLMC/32146/2025	STATE OF ODISHA SEKH GULSAR UDDIN@GULSAR SEKH VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /785 /2025 ()	
144	D-CRLMC/32149/2025	STATE OF ODISHA PRAGYANNANDA SAHOO VS	ARIJEET MISHRA VS	// PATTAMUNDAI /492 /2021 ()	
145	D-CRLMC/32170/2025	STATE OF ODISHA WARALAXHMI @ RATNALA VARALAKSHMI @ R V S VS	SOUBHAGYA KUMAR DASH VS	// RAYAGADA TOWN /123 /2024 ()	AOR20220001631C202500281
146	D-CRLMC/32219/2025	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	AMULYA RATNA PANDA VS	// K.NUAGOAN /34 /2018 ()	
147	D-CRLMC/32223/2025	STATE OF ODISHA MITHUN BARIK VS	JUGALA KISHORE PANDA VS	// BOUDH /107 /2025 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/32230/2025	SUJIT KUMAR BEHERA @ SUJIT BEHERA VS STATE OF ODISHA	SWAGATIKA SAHOO VS	PHULBANI TOWN /344 /2025 () //	
149	D-CRLMC/32259/2025	MOITREE MOHANTY VS STATE OF ODISHA	SIDDHANT SARANGI VS	BADAGODA P.S. /304 /2024 () //	AOD20250000975C202500023
150	D-CRLMC/32260/2025	PRADEEP RANA @ PRADEEP KUMAR RANA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BALUGAON P.S. /72 /2015 () //	
151	D-CRLMC/32262/2025	SANDEEP KUMAR MALLICK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	MAHILA P.S. BUXIBAZAR /39 /2022 () //	
152	D-CRLMC/32273/2025	DILLIP KUMAR BADAPANDA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA(SR. ADV.) VS	MAHILA P.S.(BBSR) /190 /2025 () //	
153	D-CRLMC/32277/2025	UMAKANTA KAR VS STATE OF ODISHA(VIG.)	BHARAT JALLI VS	VIGILANCE PS (BERHAMPUR) /24 /2005 () //	AOD20240000581C202500148
154	D-CRLMC/32280/2025	RASABIHARI MOHANTY VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	CUTTACK VIGILANCE /56 /2014 () //	AOR20230000127C202500006
155	D-CRLMC/32288/2025	AINTHU SAHU VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	KHAJURIPADA /17 /2018 () //	
156	D-CRLMC/32316/2025	ASHISH KUMAR BARIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SPL.TASK FORCE /22 /2024 () //	
157	D-CRLMP/32147/2025	MOHAN CHARAN DAS VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	/ /0 () //	
158	D-CRLMP/32177/2025	VIDHI RATHI VS STATE OF ODISHA	BISWOJEET LENKA VS	/ /0 () //	
159	D-CRLMP/32180/2025	SAPNA AGRAWAL	TRILOCHAN NANDA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/32276/2025	DIPIKA DAS	RUCHI RAJGARHIA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/32299/2025	SUDAM NAHAK	SANTOSH KUMAR MAHANTY	PURUSHOTTAMPUR /815 /2023	AOD20240000242C202500249
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/32312/2025	OMM SHREE SAI SEVA EDUCATIONAL TRUST,KEONJHAR	DEEPIKA RANJAN MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLREV/32142/2025	SADANANDA BEHERA	PRADIPTA BEURA	//	AOD20220004020C202500053
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLREV/32144/2025	SUSHANTA KUMAR KHAMARI @ BABULU KHAMARI	RAMITAV TRIPATHY	GAISILET /147 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLREV/32145/2025	DEBASIS BHOL	PRIYA RANJAN SAHOO	//0	
		VS	VS	()	
		ABHIGYAN PRASAD NAYAK		//	
166	D-CRLREV/32162/2025	SURYAKANT BARAD @ SURYAKANTA BARAD	NARENDRA KUMAR LENKA	NAYAGARH /75 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLREV/32165/2025	PRAVAT KUMAR PRADHAN	JAYADEBA BEHERA	//	AOD20220004020C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLREV/32186/2025	SOUMYARANJAN PANDA	SATYABRATA PANDA	KRUSHNA PRASAD /127 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLREV/32271/2025	GOPAL GUPTA	SATYASHREE MOHANTY	BADAGODA P.S. /92 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLREV/32301/2025	GULAM ALLI KHAN	ANANTA NARAYAN PATTANAYAK	NANDAPUR /32 /2022	
		VS	VS	()	

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171	D-CRLREV/32308/2025	STATE OF ODISHA SHESHADEB RATHA VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR VIGILANCE /41 /2009 ()	
172	D-CRP/43055/2025	STATE OF ODISHA(VIG.) M/S. NTEX TRANSPORT SERVICES PVT. LTD., BALESHWAR	SWARAJA NANDAN DAS VS	// // ()	
173	D-EXP/43051/2025	RADHARANI MISHRA NETRAMANI KUMARI DEI VS	TRILOCHAN PANIGRAHI VS	// // ()	
174	D-FAO/42845/2025	STATE OF ODISHA D.M., M/S. ORIENTAL INSURANCE CO. LTD., ANGUL	NAYAN BEHARI DAS VS	// // ()	
175	D-FAO/42913/2025	MAMINI BEHERA GAGAN KUMAR ACHARYA VS	DEBASISH PATNAIK VS	// // ()	
176	D-FAO/42914/2025	UNION OF INDIA SARAT CHANDRA PUJHARI VS	DEBASISH PATNAIK VS	// // ()	
177	D-FAO/42951/2025	UNION OF INDIA DEBARAJ SANDHA VS	DEEPALI MAHAPATRA VS	// // ()	
178	D-FAO/43028/2025	UNION OF INDIA MANAGING COMMITTEE OF SARADA GIRLS HIGH SCHOOL, KHEMPARA	DEEPA KUMAR MOHAPATRA VS	// // ()	
179	D-LAA/42996/2025	STATE OF ODISHA RAMAKANTA DASH VS	P. ANUP DASH VS	// // ()	AOR20220001390C202500065
180	D-LAA/42998/2025	THE LAND ACQUISITION OFFICER CUM TAHASILDAR AKILA KUJMAR SAHOO VS	P.ANUP DASH VS	// // ()	AOR20220001390C202500064
181	D-LAA/43027/2025	THE LAND ACQUISITION OFFICER CUM TAHASILDAR DEPUTY CHIEF ENGINEER (CONSTRUCTION 1), EAST COAST RAILWAY, BBSR	DEBASTAN RAY, BBSR VS	// // ()	
		SANATAN RANA		//	

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182	D-LAA/43052/2025	BIJAYA BHARAT MOHAPATRA VS CHIEF ENGINEER(CONSTRUCTION),EAST COAST RAILWAY, BBSR	SOUMYA JYOTI BISWAL VS CHIEF ENGINEER(CONSTRUCTION),EAST COAST RAILWAY, BBSR	// 0 //	
183	D-LAA/43057/2025	BIJAYA BHARAT MOHAPATRA VS CHIEF ENGINEER(CONSTRUCTION),EAST COAST RAILWAY,BBSR	SOUMYA JYOTI BISWAL VS CHIEF ENGINEER(CONSTRUCTION),EAST COAST RAILWAY,BBSR	// 0 //	
184	D-LAA/43060/2025	BIJAYA BHARTA MOHAPATRA VS CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY,BBSR	SOUMYA JYOTI BISWAL VS CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY, BBSR	// 0 //	
185	D-LAA/43061/2025	BIJAYA BHARAT MOHAPATRA VS CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY, BBSR	SOUMYA JYOTI BISWAL VS CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY, BBSR	// 0 //	
186	D-LAA/43083/2025	BIJAYA BHARAT MOHAPATRA VS CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY, BBSR	SOUMYA JYOTI BISWAL VS CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY, BBSR	// 0 //	
187	D-MACA/43009/2025	PRASANTA KUMAR NANDA VS ABHINASH KUMAR ROUT	SUBHASIS MOHAPATRA VS ABHINASH KUMAR ROUT	// 0 //	
188	D-MATA/42947/2025	DIPTI MOHANTY VS NIGAMANANDA PATTNAIK	SACHIDANANDA SAHOO VS NIGAMANANDA PATTNAIK	// 0 //	
189	D-MATA/42954/2025	CHITTARANJAN DAS VS RANJITA DAS	SUJATA JENA VS RANJITA DAS	// 0 //	
190	D-MATA/42983/2025	P.ANANT KUMAR VS ARCHANA KUMARI PRADHAN	JYOTIRMAYA SAHOO VS ARCHANA KUMARI PRADHAN	// 0 //	
191	D-MATA/42989/2025	ARUNIMA SAMBHUTA PATTANAYAK VS BHAGABATI PRASAD PATTNAIK	JYOTIRMAYA SAHOO VS BHAGABATI PRASAD PATTNAIK	// 0 //	
192	D-MATA/43035/2025	SHARDHANJALI DASH VS SAROJ KUMAR DASH	SUBHASIS MOHAPATRA VS SAROJ KUMAR DASH	// 0 //	
193	D-RPFAM/42934/2025	HARI KRUSHNA MAHANTY	SUJATA JENA	//	

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		VS	VS	()	
194	D-RPFAM/43019/2025	RANJITA CHOUDHURY SANDHYARANI SETHI	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202500064
		VS	VS	()	
195	D-RSA/42864/2025	HARIHAR SETHI JYOTIPRABHA PANIGRAHI	ASHOK KUMAR PRADHAN	//	AOR20220001590C202500009
		VS	VS	()	
196	D-RSA/42946/2025	RAIPUDI LOKANATH BIJAYA GOPAL NAYAK	T.NARAYANA.MURTY	//	AOR20220002995C202500051
		VS	VS	()	
197	D-RVWPET/42915/2025	STATE OF ODISHA M/S. DEVI KRUPA SOFT DRINKS, GANJAM	AVIJIT PAL	//	
		VS	VS	()	
198	D-TRP(C)/42883/2025	M/S. JOGESWAR BEVERAGES SWARNAPRAVA DASH	TANMAY MISHRA	//	
		VS	VS	()	
199	D-TRP(C)/42905/2025	PRANAB KUMAR SATAPATHY ANITA AGRAWAL @ GUDIA	AMITAV TRIPATHY	//	
		VS	VS	()	
200	D-TRP(C)/42923/2025	NATWAR GOEL SASMITA NAYAK	DIPTENDU SUNDAR RAY	//	
		VS	VS	()	
201	D-TRP(C)/42932/2025	ANANTA BASUDEV PARIDA SOVARANI CURTIS	PADMALOCHAN MOHANTY	//	AOR20240000071C202500009
		VS	VS	()	
202	D-TRP(C)/43058/2025	PRIYANKA CHOUDHURY SAGARIKA NANDA	ANAM CHARAN PANDA	//	
		VS	VS	()	
203	D-WA/42832/2025	LOKANATH MISHRA STATE OF ODISHA	DEBASIS TRIPATHY, A.G.A.	//	LOD20240000194C202500425
		VS	VS	()	
204	D-WA/42867/2025	FAKIR CHARAN NAYAK MEMBER SECY., STATE POLLUTION CONTROL BOARD, Bhubaneswar	BIJAYA KUMAR PARIDA	//	
		VS	VS	()	

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205	D-WA/42930/2025	LAXMIDHAR PAL MONA KESHRI VS ELECTION OFFICER, SUNDERGARH	PRASANTA KUMAR JENA VS	// // 0 //	
206	D-WA/42936/2025	STATE OF ODISHA VS TASWAR ALI KHAN	SASWAT DAS, A.G.A VS	// 0 //	LOD20240000172C202500406
207	D-WA/42937/2025	STATE OF ODISHA VS NAROTTAM MOHANTY	SANJIB SWAIN, A.G.A VS	// 0 //	LOD20240000194C202500427
208	D-WA/42966/2025	STATE OF ODISHA VS ANIL KUMAR SAHOO	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000172C202500407
209	D-WA/42968/2025	STATE OF ODISHA VS BINAYAK MANTRI	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000200C202500430
210	D-WA/43004/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (BPCO) Bhubaneswar VS DUSMANTA SAMAL	TRILOKHAR DAS VS	// 0 //	
211	D-WA/43046/2025	SITAKANTA PRADHAN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
212	D-WA/43111/2025	YAMESWAR MOHAPATRA VS THE REGISTRAR, COOPERATIVE SOCIETIES,	VS	// 0 //	AOD20240000001C202500179
213	D-WA/43113/2025	YAMESWAR MOHAPATRA VS THE REGISTRAR, COOPERATIVE SOCIETIES	VS	// 0 //	AOD20240000001C202500180
214	D-WP(C)/42822/2025	PABITRA KUMAR PAIK VS THE BANK MANAGER, ICICI BANK LTD	VS	// 0 //	AOD20220004143C202500010
215	D-WP(C)/42823/2025	CHANDRAMA BEHERA VS THE SECRETARY, INSURANCE OMBUDSMAN, FOREST PARK, BHUBANESWAR	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202500041

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216	D-WP(C)/42824/2025	SUBHASRI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500059
217	D-WP(C)/42825/2025	MAMATA MANJARI KHUNTIA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //	
218	D-WP(C)/42826/2025	PRADUMNA SAGAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202500043
219	D-WP(C)/42827/2025	BHOLESWAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202500042
220	D-WP(C)/42828/2025	ASHOK KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202500044
221	D-WP(C)/42830/2025	LAXMIPRIYA SWAIN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500058
222	D-WP(C)/42831/2025	PRATIMA BISOI VS CHAIRMAN CUM MANAGING DIRECTOR, NATIONAL ALUMINIUM COMPANY LTD, NALCO, KHURDA	NIRMAL CHANDRA DAS VS	// 0 //	
223	D-WP(C)/42833/2025	NEHA NARESH MORE VS STATE OF ODISHA	RITA SINGH VS	// 0 //	
224	D-WP(C)/42834/2025	MAHENDRA KUMAR SWAIN VS GOVT. OF ODISHA	CHANDAN KUMAR MOHANTY VS	// 0 //	
225	D-WP(C)/42835/2025	KANCHAN RAM VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
226	D-WP(C)/42836/2025	KAMAL KRUSHNA PRADHAN @ KAMAL LOCHAN PRADHAN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
227	D-WP(C)/42837/2025	SURYAKANTA SAMAL	ARIJEET MISHRA	//	

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	WP(C)/29632/2025	VS STATE OF ODISHA	VS	0 //	
228	D-WP(C)/42839/2025	PRADEEP KUMAR SAMAL VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //	
229	D-WP(C)/42840/2025	NANDALAL SETH VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
230	D-WP(C)/42841/2025	KRUSHNA CHANDRA SANDH VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
231	D-WP(C)/42843/2025	JASHOBANTI BAG VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
232	D-WP(C)/42844/2025	BIDULATA JENA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202500045
233	D-WP(C)/42846/2025	SATYANARAYAN DEEP VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
234	D-WP(C)/42847/2025	KODURU NABEEN KUMAR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
235	D-WP(C)/42848/2025	U.JAYARAM VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
236	D-WP(C)/42849/2025	TEMBURU RAMAKRISHNA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
237	D-WP(C)/42850/2025	RAMA CHANDRA ROUT VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //	
238	D-WP(C)/42851/2025	KUNDATIRI ANIL VS	SUBHADUTTA ROUSTRAY VS	// 0	

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239	D-WP(C)/42852/2025	STATE OF ODISHA PORNA SANKAR RAO VS	SUBHADUTTA ROUSTRAY VS	// // 0	
240	D-WP(C)/42853/2025	STATE OF ODISHA SHIBARAM PATI VS	RABI NARAYAN PANDA VS	// // 0	
241	D-WP(C)/42854/2025	STATE OF ODISHA BALARAJU GANTYADA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
242	D-WP(C)/42855/2025	STATE OF ODISHA UTTRALLI PRASANT VS	SUBHADUTTA ROUSTRAY VS	// // 0	
243	D-WP(C)/42856/2025	STATE OF ODISHA NEHA AGRAWAL VS	JAYASANKAR MISHRA VS	// // 0	
244	D-WP(C)/42857/2025	UNION OF INDIA RIKUN KUMAR JENA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
245	D-WP(C)/42858/2025	STATE OF ODISHA BIJAYA KUMAR PRADHAN VS	SUBHADUTTA ROUSTRAY VS	// // 0	
246	D-WP(C)/42859/2025	STATE OF ODISHA ARPITA ARUNDHATI VS	ARUN KUMAR PATRA VS	// // 0	
247	D-WP(C)/42860/2025	STATE OF ODISHA ASISH KUMAR ROUT VS	SUBHADUTTA ROUSTRAY VS	// // 0	
248	D-WP(C)/42861/2025 WP(C)/29640/2025	STATE OF ODISHA SEEMA DEVI GOEL VS	JANMEJAYA KATIKIA VS	// // 0	
249	D-WP(C)/42862/2025	STATE OF ODISHA AKASH KUMAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //	

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250	D-WP(C)/42863/2025	JAGABANDHU SETHI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
251	D-WP(C)/42865/2025	DASARI KURMA RAO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
252	D-WP(C)/42866/2025 WP(C)/29668/2025	BHABANI SANKAR SETHY VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //	
253	D-WP(C)/42868/2025	PRATYUSH PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
254	D-WP(C)/42869/2025	RAMESH CHANDRA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
255	D-WP(C)/42870/2025	SOMANATH SAHU VS ASST. SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
256	D-WP(C)/42871/2025	TAPAN KUMAR BISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
257	D-WP(C)/42872/2025	RADHESHYAM BERIWAL VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	// 0 //	
258	D-WP(C)/42873/2025	MD.KHALILUR RAHMAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
259	D-WP(C)/42874/2025	KUMUDA CHANDRA PADHI VS ASSISTANT SETTLEMNT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
260	D-WP(C)/42876/2025	PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
261	D-WP(C)/42878/2025	SHREEMAYEE PANDA	SUDHIR KUMAR MALLICK	//	

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		VS	VS	0	
		ASSISTANT OFFICER, CUTTACK		//	
262	D-WP(C)/42880/2025	ANIL KUMAR MISHRA	MURTYUNJAYA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/42881/2025	SLOUDAMINI PATTANAIAK	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		UNION OF INDIA		//	
264	D-WP(C)/42884/2025	SEBATI SAHU	DHANOJ KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/42886/2025	DEBASIS MISHRA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/42887/2025	M/S. PHALGUNI SWARUP NAYAK, BARGARH	ABHILASH MISHRA	//	
		VS	VS	0	
		THE COMNR CT AND GST, BANIJYAKAR BHAWAN, CUTTACK		//	
267	D-WP(C)/42889/2025	DELESWAR SETHY	DHANOJ KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/42890/2025	KARUNAKAR SAHOO	SUBASH CH. BAIRIGANJAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/42892/2025	CHANDRA BEHERA	DHANOJ KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/42895/2025	RAMESH CHANDRA BEHERA	DHANOJ KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/42897/2025	M/S. BEENAPANI KAR, BARGARH	ABHILASH MISHRA	//	
		VS	VS	0	
		THE COMNR CT AND GST, BANIJYAKAR BHAWAN, CUTTACK		//	
272	D-WP(C)/42900/2025	VIKASH AGRAWAL	SANJAY KUMAR PATRA	//	
		VS	VS	0	

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273	D-WP(C)/42903/2025	STATE OF ODISHA DEEPAK KUMAR AGRAWAL VS	SANJAY KUMAR PATRA VS	// // 0	
274	D-WP(C)/42907/2025	STATE OF ODISHA BABAJI BEHERA VS	DHANOJ KUMAR SAHOO VS	// // 0	
275	D-WP(C)/42909/2025	STATE OF ODISHA SURENDRA SAHU VS	SANJAY KUMAR PATRA VS	// // 0	
276	D-WP(C)/42910/2025	STATE OF ODISHA BENUDHAR PARIDA VS	MANAS RANJAN DHAL VS	// // 0	
277	D-WP(C)/42916/2025	THE CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI ARUN DEBASIS VS	BISHNU CHARAN SAHU VS	// // 0	
278	D-WP(C)/42917/2025	STATE OF ODISHA BASANTA KUMAR SETHI VS	MANORANJAN PADHI VS	// // 0	
279	D-WP(C)/42920/2025	STATE OF ODISHA ASHUTOSH MOHAPATRA VS	CHIRANJEEV BIDYABHUSHAN VS	// // 0	
280	D-WP(C)/42922/2025	PUNJAB NATIONAL BANK, DHENKANAL MANGULI CHARAN NAHAK VS	SAIBRATA RATH VS	// // 0	
281	D-WP(C)/42924/2025	STATE OF ODISHA NIRANJAN DASH VS	SAIBRATA RATH VS	// // 0	
282	D-WP(C)/42925/2025	STATE OF ODISHA GOKULANANDA BHAKTA VS	KHIROD KUMAR PANIGRAHI VS	// // 0	
283	D-WP(C)/42926/2025	ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BALASORE SWAPNARANI SAMANTRAY VS	SHASHI BHUSAN JENA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/42927/2025	SWAGATIKA BISWAL VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// 0 //	
285	D-WP(C)/42928/2025	DR. SANGRAM DASH VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
286	D-WP(C)/42929/2025	SUCHITRA PADHI VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //	
287	D-WP(C)/42933/2025	PRAJNYA PARAMITA NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
288	D-WP(C)/42938/2025	ATREYA PANIGRAHI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
289	D-WP(C)/42939/2025	M/S A.C.C LTD VS STATE OF ODISHA	KAJAL SAHOO VS	// 0 //	AOR20220001613C202500032
290	D-WP(C)/42941/2025	SARAT CHANDRA MUND VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500184
291	D-WP(C)/42943/2025	BAIKUNTHANATH SARANGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
292	D-WP(C)/42948/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
293	D-WP(C)/42949/2025	PRABHAT KUMAR CHAMPATI VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	// 0 //	
294	D-WP(C)/42952/2025	DAMAYANTI PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
295	D-WP(C)/42956/2025	SMRUTIREKHA DASH	MANAS RANJAN BAUG	//	AOR20220002374C202500169

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		VS	VS	()	
296	D-WP(C)/42957/2025	BHUBANESWAR DEVELOPMENT AUTHORITY (BDA) M/S NARAYAN TRADERS	KAJAL SAHOO	//	AOR20220001613C202500033
		VS	VS	()	
297	D-WP(C)/42958/2025	ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST NIRAKAR TARENIA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
298	D-WP(C)/42959/2025	STATE OF ODISHA SASMITA RANI PANDA	MANAS KUMAR CHAND	//	
		VS	VS	()	
299	D-WP(C)/42960/2025	STATE OF ODISHA CHANDAN KUMAR BEHURA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
300	D-WP(C)/42961/2025	SUPERINTENDENT OF POLICE, CUTTACK SRIKANT PUROHIT	SANGRAM JENA	//	
		VS	VS	()	
301	D-WP(C)/42962/2025	STATE OF ODISHA ABHISHEK PRASAD SETHY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
302	D-WP(C)/42963/2025	STATE OF ODISHA SAROJ KUMAR BEHERA	GYANA RANJAN SETHI	//	
		VS	VS	()	
303	D-WP(C)/42964/2025	STATE OF ODISHA RAKESH KUMAR PATTNAYAK	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
304	D-WP(C)/42965/2025	REGIONAL TRANSPORT OFFICER, CUTTACK SULOCHANA TRIPATHY	BIKRAM SENAPATI	//	
		VS	VS	()	
305	D-WP(C)/42967/2025	STATE OF ODISHA KUBER PRADHAN	JAYADEBA BEHERA	//	
		VS	VS	()	
306	D-WP(C)/42969/2025	STATE OF ODISHA SABITA MUDULI	BRAJA MOHAN SARANGI	//	
		VS	VS	()	

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		REGIONAL TRANSPORT OFFICER, CUTTACK		//	
307	D-WP(C)/42970/2025	AKSHAYA KUMAR MISHRA	BIKRAM SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
308	D-WP(C)/42971/2025	KUMARI ARATI PRADHAN	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
309	D-WP(C)/42972/2025	ANURADHA DASH	ARNAV BEHERA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
310	D-WP(C)/42973/2025	KRUSHNA CHANDRA SWAIN	JAYADEBA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
311	D-WP(C)/42974/2025	BIBHUTI BHUSAN JENA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
312	D-WP(C)/42975/2025	DIBAKAR SA	BYOMOKESH SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
313	D-WP(C)/42977/2025	SIBARAM SWAIN	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
314	D-WP(C)/42978/2025	AJAY KUMAR MOHAPATRA	BIKRAM SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
315	D-WP(C)/42979/2025	MANAS KUMAR PRADHAN	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
316	D-WP(C)/42980/2025	GIRISH RANJAN SWAIN	BIKRAM SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
317	D-WP(C)/42982/2025	SALILA KUMAR SAHOO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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318	D-WP(C)/42984/2025	ANIL MOHAPATRA VS STATE OF ODISHA	BIKRAM SENAPATI VS	// () //	
319	D-WP(C)/42985/2025	AKSHAYA KUMAR ROUT VS EXECUTIVE ENGINEER (ELECT) SALEPUR ELECTRICAL DIVISION, CUTTACK	HARMOHAN DHAL VS	// () //	
320	D-WP(C)/42987/2025	AUROBINDA BALIARSINGH VS STATE OF ODISHA	BIKRAM SENAPATI VS	// () //	
321	D-WP(C)/42990/2025	SABUR SAHA VS STATE OF ODISHA	MAMATA MISHRA VS	// () //	
322	D-WP(C)/42992/2025	UNION OF INDIA VS M/S. R.L. SINGH ENGINEERING AND BUILDERS PVT. LTD., KHURDA	BISWAJIT MAHARANA VS	// () //	
323	D-WP(C)/42993/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// () //	
324	D-WP(C)/42995/2025	PADMA CHANRAN TRIPATHY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202500095
325	D-WP(C)/42997/2025	SABUR SAHA VS STATE OF ODISHA	MAMATA MISHRA VS	// () //	
326	D-WP(C)/42999/2025	ALYANA GUNNAYYA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //	
327	D-WP(C)/43000/2025	NIMAIN MOHAPATRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202500097
328	D-WP(C)/43001/2025	PURNALATA MISHRA VS STATE OF ODISHA	SANDEEP RATH VS	// () //	
329	D-WP(C)/43002/2025	SK. QUDRATULLA	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202500063

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		VS	VS	()	
330	D-WP(C)/43003/2025	THE COLLECTOR, ANUGUL BUDHANATH DAS	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500185
		VS	VS	()	
331	D-WP(C)/43005/2025	STATE OF ODISHA GOPAL CHANDRA SAHU	BIJAY KUMAR BEHERA	//	AOR20220001736C202500096
		VS	VS	()	
332	D-WP(C)/43007/2025	STATE OF ODISHA NIRUPAMA MOHAPATRA	BHABANI SHANKAR MISHRA	//	
		VS	VS	()	
333	D-WP(C)/43008/2025	STATE OF ODISHA PRADIP MALIK	PRATIK DASH	//	
		VS	VS	()	
334	D-WP(C)/43010/2025	STATE OF ODISHA KUNA SAHU	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
335	D-WP(C)/43011/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK HARIHAR DAS	PIYUSH PANDA	//	
		VS	VS	()	
336	D-WP(C)/43013/2025	STATE OF ODISHA KUMARI MATHA	RAMDAS ACHARY	//	
		VS	VS	()	
337	D-WP(C)/43014/2025	STATE OF ODISHA PRAFULLA SAHU	GEETA RANI MALLICK	//	
		VS	VS	()	
338	D-WP(C)/43015/2025	ASSISTANT OFFICER, CUTTACK PRABODHA KUMAR MISHRA	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
339	D-WP(C)/43016/2025	STATE OF ODISHA DEEPU GOUDA	SUBHADUTTA ROURAY	//	
		VS	VS	()	
340	D-WP(C)/43017/2025	STATE OF ODISHA PRADEEP KUMAR TARAI	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	

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		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
341	D-WP(C)/43018/2025	BISWARANJAN MISHRA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
342	D-WP(C)/43020/2025	KIKARA KURMA RAO	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
343	D-WP(C)/43021/2025	ABHIMANYU BEHERA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
344	D-WP(C)/43022/2025	SIDHANTA GOUDA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
345	D-WP(C)/43023/2025	M/S TRIBHUBAN DAS, JAGATSINGHPUR	SOMANATH MISHRA	//	
		VS	VS	0	
		DEPUTY DIRECTOR(REVENUE) EMPLOYEES STATE INSURANCE CORPORATION, BBSR		//	
346	D-WP(C)/43024/2025	GUMPU MANIKANTA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
347	D-WP(C)/43025/2025	SALANA SUDHEER	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
348	D-WP(C)/43026/2025	PRAVASINEE PARIDA	STHITI PRAGYAN SUNANDINI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
349	D-WP(C)/43029/2025	GUJU RAKHI	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
350	D-WP(C)/43030/2025	SANTOSH KUMAR RAUT	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
351	D-WP(C)/43031/2025	KANAKALATA NEPAK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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352	D-WP(C)/43032/2025	KALANDI TARAI VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //	
353	D-WP(C)/43033/2025	BHABANI SHANKAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
354	D-WP(C)/43034/2025	B.MALATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
355	D-WP(C)/43036/2025	ANIRUDHA JENA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
356	D-WP(C)/43037/2025	SULOCHANA SETHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
357	D-WP(C)/43038/2025	KALANDI KHATUA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
358	D-WP(C)/43042/2025	RAJANI ROUL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
359	D-WP(C)/43044/2025	PINTU MALLIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
360	D-WP(C)/43045/2025	BASANTA KUMAR BARIK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //	
361	D-WP(C)/43047/2025	SUPRAVA MOHANTY VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
362	D-WP(C)/43048/2025	ADARSHA PATHAGARA VS DIRECTOR IN CHARGE, ROURKELA STEEL PLANT, ROURKELA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
363	D-WP(C)/43050/2025	PRASANTA KUMAR PATRA	MANOJA KUMAR KHUNTIA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/43053/2025	MANISHA MOHANTY	SHUVRA MOHAPATRA	//	
		VS	VS	()	
		STREEED ASSETS RECOVERY BRANCH OF STATE BANK OF INDIA, BBSR		//	
365	D-WP(C)/43054/2025	PARSURAM SAHOO	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/43056/2025	KUMAR SONY NAYAK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/43059/2025	BOYIDAPU SRINIVASU	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		UNION OF INDIA		//	
368	D-WP(C)/43062/2025	SEBASHREE SAHOO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/43063/2025	SATYAJIT MUNDA	UPASANA BAL	//	AOD20220004095C202500027
		VS	VS	()	
		THE CT AND GST OFFICER MAYURBHANJ		//	
370	D-WP(C)/43064/2025	KIRANBALA MISHRA	ANAM CHARAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/43066/2025	PITABAS SATAPATHY	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500248
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/43067/2025	RASHMITA SAHOO	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500061
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/43068/2025	M/S BALAJI ASSOCIATES	UPASANA BAL	//	AOD20220004095C202500028
		VS	VS	()	
		MANAGING DIRECTOR, ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD		//	
374	D-WP(C)/43069/2025	SUNIL KUMAR SWAIN	ANUP UDAYA SENAPATI	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/43070/2025	STATE OF ODISHA RONALI SAHANI VS	ANAM CHARAN PANDA VS	// // 0	
376	D-WP(C)/43071/2025	STATE OF ODISHA SITAKANTA MAHAPATRA VS	HARA PRASAD RATH VS	// // 0	
377	D-WP(C)/43072/2025	STATE OF ODISHA SATYAJIT MUNDA VS	UPASANA BAL VS	// // 0	AOD20220004095C202500029
378	D-WP(C)/43073/2025	THE CT AND GST OFFICER MAYURBHANJ CIRCLE SAROJ KUMAR SAHU VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
379	D-WP(C)/43074/2025	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202500250
380	D-WP(C)/43075/2025	STATE OF ODISHA DUSHASAN BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
381	D-WP(C)/43076/2025	STATE OF ODISHA UMASANKAR PARIDA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
382	D-WP(C)/43077/2025	STATE OF ODISHA KAILASH CHANDRA ROUT VS	ANUP UDAYA SENAPATI VS	// // 0	
383	D-WP(C)/43078/2025	STATE OF ODISHA AGASTYA DAS VS	SAGARIKA SAHOO VS	// // 0	
384	D-WP(C)/43081/2025	STATE OF ODISHA SIBA CHARAN CHHATOI VS	ANUP UDAYA SENAPATI VS	// // 0	
385	D-WP(C)/43084/2025	STATE OF ODISHA JOGENDRA BISWAL VS	ANUP UDAYA SENAPATI VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :17/10/2025**

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386	D-WP(C)/43085/2025	SABYASACHI PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
387	D-WP(C)/43087/2025	SABITRI PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
388	D-WP(C)/43088/2025	LAXMIDHAR BARIK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
389	D-WP(C)/43089/2025	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	DR.BINOD KUMAR MISHRA VS	// 0 //	
390	D-WP(C)/43091/2025	SUNAKAR ROUT VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
391	D-WP(C)/43094/2025	KAMALENDU PRADHAN VS SWAPNARANI SAHOO	NITYANANDA BEHURIA VS	// 0 //	
392	D-WP(C)/43095/2025	HARISH CHANDRA DAS VS GOVT. OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //	
393	D-WP(C)/43096/2025	NIRANJAN PARIDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
394	D-WP(C)/43097/2025	UPAMA BEHERA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
395	D-WP(C)/43098/2025	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
396	D-WP(C)/43099/2025	NARAYAN MADHEI VS GOVT. OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //	
397	D-WP(C)/43101/2025	NIRANJAN NAYAK	ANUP UDAYA SENAPATI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/43102/2025	GOKUL CHANDRA SAHOO	NITYANANDA BEHURIA	//	
		VS	VS	0	
		KHETRABASI SAHOO		//	
399	D-WP(C)/43103/2025	AKSHAYA KUMAR MOHANTY	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/43104/2025	KARTIKA JALLI @ K.C.JALLI	BAIJAYANTI MOHANTY	//	
		VS	VS	0	
		GOVT. OF ODISHA		//	
401	D-WP(C)/43105/2025	RABINDRA KUMAR JAGDEV	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/43106/2025	CHHABILA MOHAN MALLA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/43107/2025	KARUNAKAR HANSDAH	BAIJAYANTI MOHANTY	//	
		VS	VS	0	
		GOVT. OF ODISHA		//	
404	D-WP(C)/43108/2025	RABINARAYANA SAHOO	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/43109/2025	ANANTA KUMAR SAMAL	BAIJAYANTI MOHANTY	//	
		VS	VS	0	
		GOVT. OF ODISHA		//	
406	D-WP(C)/43110/2025	UMAKANTA NAYAK	ALOK KUMAR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
407	D-WP(C)/43112/2025	SUBRATA PARIDA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/43115/2025	SIVA CHARAN JENA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/43116/2025	STATE OF ODISHA BINDU PRASAD DAS VS	DEBENDRA NATH MISRA VS	// // 0	
410	D-WP(C)/43117/2025	STATE OF ORISSA REGIONAL COOPERATIVE MARKETING SOCIETY LTD VS	DEBENDRA NATH MISRA VS	// // 0	
411	D-WP(C)/43118/2025	STATE OF ODISHA LALITA PATRA VS	ANUP UDAYA SENAPATI VS	// // 0	
412	D-WP(C)/43119/2025	STATE OF ODISHA BISWARANJAN DASH VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
413	D-WP(C)/43120/2025	STATE OF ODISHA LAXMIDHAR SAHOO VS	DEBENDRA NATH MISRA VS	// // 0	
414	D-WP(C)/43121/2025	STATE OF ORISSA LALIT KUMAR PANDA VS	ANUP UDAYA SENAPATI VS	// // 0	
415	D-WP(C)/43122/2025	STATE OF ODISHA GAGAN BIHARI SWAIN VS	ANUP UDAYA SENAPATI VS	// // 0	
416	D-WP(C)/43123/2025	STATE OF ODISHA SIMA RANI DAS VS	SIBASIS SAMANTARAY VS	// // 0	
417	D-WP(C)/43124/2025	THE CONTROLLER OF EXAMINATIONS , MAHARISHI WOMENS COLLEGE, BBSR RANJAN KUMAR PARIDA VS	DEBENDRA NATH MISRA VS	// // 0	
418	D-WP(C)/43125/2025	STATE OF ORISSA BIPINI BIHARI MUDULI VS	ANUP UDAYA SENAPATI VS	// // 0	
419	D-WP(C)/43126/2025	STATE OF ODISHA SANTOSH KUMAR ROUT VS	PAMI RATH VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/43127/2025	HEMANTA KUMAR SWAIN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// ()	
421	D-WPCRL/32184/2025	SABITA GOUDA VS STATE OF ODISHA	SATYABRATA PANDA VS	// // ()	/0
422	D-ABLAPL/32132/2025	SURESH SWAIN @ CHINGU SWAIN VS STATE OF ODISHA	SASHIBHUSAN DAS VS	JAGATSINGPUR /671 /2025 ()	
423	D-ABLAPL/32135/2025	MAHESWAR PRADHAN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// BALASORE SADAR /328 /2025 ()	
424	D-ABLAPL/32137/2025	BIJAY @ BIJAY KUMAR BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// PIPLI /547 /2025 ()	
425	D-ABLAPL/32138/2025	BHANU PRASAD BERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// MARINE PST TALCHUA /118 /2025 ()	
426	D-ABLAPL/32139/2025	MANOJ DAS VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// PURI TOWN /510 /2025 ()	
427	D-ABLAPL/32140/2025	LIKUA @ LITUA SAHOO VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// BHUBAN /481 /2025 ()	
428	D-ABLAPL/32148/2025	JAYARAM KUMBHAR @ JAYRAM KUMBHAR VS STATE OF ODISHA	ANKANN PANDA VS	// BHAWANIPATNA TOWN /349 /2025 ()	
429	D-ABLAPL/32155/2025	GOLEKHA CHANDRA BAL VS STATE OF ODISHA	ARIJEET MISHRA VS	// PATTAMUNDAI /311 /2025 ()	
430	D-ABLAPL/32156/2025	AYUSH SHARMA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// SUNDARGARH TOWN /445 /2025 ()	
431	D-ABLAPL/32157/2025	RABINDRA MALLIK @ MALIK	ARIJEET MISHRA	// PATTAMUNDAI /312 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/32159/2025	STATE OF ODISHA DEBASISH MALLIK	ARIJEET MISHRA	// AUL /269 /2025	
		VS	VS	()	
433	D-ABLAPL/32160/2025	STATE OF ODISHA MAHESWAR SETHI	ARIJEET MISHRA	// PATTAMUNDAI /326 /2025	
		VS	VS	()	
434	D-ABLAPL/32161/2025	STATE OF ODISHA CHANDAN PARIDA	ARIJEET MISHRA	// KOREI /340 /2025	
		VS	VS	()	
435	D-ABLAPL/32163/2025	STATE OF ODISHA DIPU SAHOO @ AMIT KUMAR SAHOO	SUDHASHREE PASAYAT	// MANCHESWAR P.S. /603 /2025	AOR20250000161C202500053
		VS	VS	()	
436	D-ABLAPL/32169/2025	STATE OF ODISHA RAHULDEBA NAIK	SMRUTI RANJAN ROUT	// BANARAPAL /359 /2024	
		VS	VS	()	
437	D-ABLAPL/32171/2025	STATE OF ODISHA SK. NAYEEM BAKSH	SMRUTI RANJAN ROUT	// MANGALA BAG /325 /2025	
		VS	VS	()	
438	D-ABLAPL/32172/2025	STATE OF ODISHA KISHORE CHANDRA BEHERA	PRANAB RANJAN CHHATOI	// SALIPUR /498 /2025	
		VS	VS	()	
439	D-ABLAPL/32174/2025	STATE OF ODISHA BUTUNA @ BISWAJIT PARIDA	DEEPAK KU SAHOO	// NIKIRAI /362 /2025	
		VS	VS	()	
440	D-ABLAPL/32178/2025	STATE OF ODISHA SOURAV BASAK	DEBENDRA KUMAR DHAR	// ANGUL TOWN /973 /2025	
		VS	VS	()	
441	D-ABLAPL/32179/2025	STATE OF ODISHA DILIP KUMAR ROUT	SWASTIK MOHANTY	// / /0	
		VS	VS	()	
442	D-ABLAPL/32182/2025	STATE OF ODISHA AKSHAYA PRADHAN @ AKHI	ANAND JENA	// ANGUL TOWN /993 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/32188/2025	STATE OF ODISHA SK. GULJAR VS	PRIYA RANJAN SINGH VS	// BOLANI /94 /2025 ()	
444	D-ABLAPL/32189/2025	STATE OF ODISHA ARATA BHOI VS	GHANASHYAM MUDULI VS	// DHAULI PS /203 /2025 ()	AOR20220002820C202500017
445	D-ABLAPL/32190/2025	STATE OF ODISHA BASU BEHERA VS	RITURANJAN CHHOTARAY VS	// MARINE PS ARAKHAKUDA /30 /2023 ()	AOR20220003344C202500073
446	D-ABLAPL/32192/2025	STATE OF ODISHA PINKU BEHERA VS	RITURANJAN CHHOTARAY VS	// BRAHMAGIRI /351 /2025 ()	AOR20220003344C202500074
447	D-ABLAPL/32194/2025	STATE OF ODISHA AKSHYA KUMAR DALAI VS	RITURANJAN CHHOTARAY VS	// MARINE PS ARAKHAKUDA /75 /2025 ()	AOR20220003344C202500072
448	D-ABLAPL/32196/2025	STATE OF ODISHA ASIT KUMAR MOHANTY VS	AJIT CHANDRA MOHAPATRA VS	// NISCHINTAKOILI /215 /2025 ()	
449	D-ABLAPL/32198/2025	STATE OF ODISHA AMARENDRA NATH VS	DEBASNAN DAS VS	// TIRTOL /503 /2025 ()	
450	D-ABLAPL/32199/2025	STATE OF ODISHA SUBRAT BEHERA VS	BISWAJIT MOHANTY VS	// ANGUL TOWN /1047 /2025 ()	
451	D-ABLAPL/32200/2025	STATE OF ODISHA SOU MENDRA KUMAR SAHOO @ TIKI SAHOO VS	BISWAJIT MOHANTY VS	// JAGATSINGPUR /509 /2025 ()	
452	D-ABLAPL/32205/2025	STATE OF ODISHA JYOTI RANJAN NAYAK VS	SURYAKANTA DASMOHAPATRA VS	// BENTKAR (42 MOUZA) UPD CUTTACK /330 /2025 ()	AOR20220004152C202500033
453	D-ABLAPL/32207/2025	STATE OF ODISHA DASARATHA DALEI VS	AMULYA RATNA PANDA VS	// BRAMHA BARADA /240 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/32216/2025	SANJEEB KUMAR SAHU @ SIPU SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /415 /2025 () //	AOD20240000364C202500188
455	D-ABLAPL/32226/2025	SUBAL HEMBRAM VS STATE OF ODISHA	DHARMENDRA SETHY VS	//0 () //	
456	D-ABLAPL/32228/2025	PRAKASH PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /264 /2023 () //	AOR20220001297C202500265
457	D-ABLAPL/32229/2025	KANHU CHARAN BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /796 /2025 () //	AOR20220003722C202500220
458	D-ABLAPL/32233/2025	TAPASWINI SAHU VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	TURUMUNGA /117 /2024 () //	
459	D-ABLAPL/32236/2025	SWASTIK KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /224 /2022 () //	
460	D-ABLAPL/32237/2025	PRIYARANJAN PANDA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	JAGATPUR /534 /2025 () //	AOD20240000490C202500023
461	D-ABLAPL/32242/2025	B.SANTOSH REDDY VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KORAPUT SADAR /158 /2025 () //	
462	D-ABLAPL/32243/2025	BHARAT KUMAR SAHOO VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BANSADA /210 /2024 () //	
463	D-ABLAPL/32245/2025	RUPANITA BHADRA VS STATE OF ODISHA	RAMDAS ACHARY VS	MANCHESWAR P.S. /612 /2025 () //	
464	D-ABLAPL/32252/2025	MADHABA SABAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /153 /2025 () //	AOR20220001615C202500196
465	D-ABLAPL/32253/2025	SUDAM CHARAN SAHOO	SATYA NARAYAN MISHRA 4	NISCHINTAKOILI /198 /2025	AOR20220001615C202500197

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/32254/2025	TULU @ SUDHANSU JENA @ SUDHANSU SEKHAR JENA	PRANAYA BHUSAN ROUSTRAY	JODAPADAR /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/32256/2025	MOHAMMAD MOSIM @ BABU	DIBYA PRAKASH MISHRA	DHANUPALI /260 /2025	AOR20220002454C202500128
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/32258/2025	ROHITA DORA	BIRAJA PRASAD TRIPATHY	NACHUNI /111 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/32261/2025	BISU @ BISWAJIT RANA	MRITUNJAY BANERJEE	DELANGA /391 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/32263/2025	SAHIL ALLI @ GURAN	PRIYANKA MOHAPATRA	CHOUWAR /549 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/32265/2025	MANOJ KUMAR BADAJENA	MANOJ KUMAR AGRAWALLA	JANKIA P.S. /59 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/32266/2025	BIBHUDUTTA BALIARSINGH	SATYAPURNA PANDA	DELANGA /280 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/32268/2025	JITENDRA @ DEBABRATA SAHOO	BISWORANJAN SWAIN	PIRAHAT P.S /287 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/32269/2025	MANAS KUMAR MOHARANA	ADYASIDHI MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/32270/2025	SWAGAT MOHANTY	PRANAYA KUMAR DASH	CHAULIAGANJA /537 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/32278/2025	SRICHARAN SAHOO	KARUNAKAR DAS	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/32279/2025	STATE OF ODISHA PRATAP KUMAR ROUL VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIAPADA /358 /2024 ()	
478	D-ABLAPL/32281/2025	STATE OF ODISHA KANHUA @ KANHU MAHALIK VS	KULDEEP MOHANTY VS	// BALASORE SADAR /389 /2025 ()	AOD20240000012C202500240
479	D-ABLAPL/32282/2025	STATE OF ODISHA BABULI GOCHHAYAT VS	PANCHANAN PANIGRAHI VS	// JARAPADA /410 /2025 ()	AOD20250000009C202500047
480	D-ABLAPL/32283/2025	STATE OF ODISHA KABITA ROUL VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIAPADA /358 /2024 ()	
481	D-ABLAPL/32286/2025	STATE OF ODISHA SK. SER MOHAMMAD VS	KULDEEP MOHANTY VS	// BALASORE SADAR /436 /2025 ()	AOD20240000012C202500239
482	D-ABLAPL/32291/2025	STATE OF ODISHA RAJASHREE INDRANI DAS VS	SADHAN MOHANTY VS	// NIALI /85 /2025 ()	
483	D-ABLAPL/32293/2025	STATE OF ODISHA SATENDRA GUPTA VS	ACHYUTANANDA PATTANAIK VS	// KUNDRA /85 /2025 ()	
484	D-ABLAPL/32300/2025	STATE OF ODISHA SUBASINI NAIK @ DEI VS	ASHWINI KUMAR DAS VS	// BHUBANESWAR VIGILANCE /13 /2019 ()	
485	D-ABLAPL/32303/2025	STATE OF ODISHA(VIG.) AMRUTA NAIK VS	NIBEDITA MOHANTY VS	// DEOGARH /432 /2025 ()	
486	D-ABLAPL/32304/2025	STATE OF ODISHA DEBADUTTA KHETI VS	AKSHAYA KUMAR SAHOO VS	// BIRMAHARAJPUR /127 /2025 ()	
487	D-ABLAPL/32305/2025	STATE OF ODISHA SHRABAN KUMAR BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// BIRMAHARAJPUR /202 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/32306/2025	RAGHUNATH SAHOO @ RAGHUNATH SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LALBAG /265 /2024 () //	
489	D-ABLAPL/32307/2025	ANICHETI TEJASWAR RAO @ ANICHETI TEJA @ A.TEJA VS STATE OF ODISHA	TRIPATHI KESH KUMAR DAS VS	GUNUPUR /209 /2025 () //	
490	D-ABLAPL/32309/2025	BINOD KUMBHAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /375 /2025 () //	
491	D-ABLAPL/32311/2025	SUSHANTA BEJ VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SONEPUR /189 /2025 () //	
492	D-ABLAPL/32313/2025	AJAY KUMAR GHADEI @ AJAY GHADEI VS STATE OF ODISHA	AMITABH NAIK VS	KHURDA MODEL /374 /2025 () //	
493	D-ABLAPL/32314/2025	RINKU @ TOSANANDA BAGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /472 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :17/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-EXP/40870/2025 EXP/ /	KAMADEV SAMAL MP	NIRANJAN BISWAL	10/2025
2	D-WPC(OAC)/3046/1998 WPC(OAC)/3046/1998	AJAYA KUMAR SAHOO MP	M/S	15/2025
3	D-ARBA/37298/2025 ARBA/ /	LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI MP		29/2025
4	D-CRLLP/22233/2025 CRLLP/57/2025	BIKASH KUMAR PARIDA MP		68/2025
5	D-CRLLP/32164/2025 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	69/2025
6	D-CRLLP/32167/2025 CRLLP/ /	STATE OF ODISHA MP	SATYABRATA PANDA, A.S.C.	70/2025
7	D-CRP/43055/2025 CRP/ /	M/S. NTEX TRANSPORT SERVICES PVT. LTD. MP	SAIBAL SWAPAN DAS	84/2025
8	D-STREV/39733/2025 STREV/ /	M/S. INDUSIND BANK LTD., CUTTACK MP	SUBASH CHANDRA SAHOO	96/2025
9	D-LAA/42996/2025 LAA/ /	RAMAKANTA DASH MP	P. ANUP DASH	220/2025
10	D-LAA/43027/2025 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	DARPA KISHOR SATHI, PRADEEP K. BHISIA, SENIOR PANEL COUNSEL	221/2025
11	D-LAA/43027/2025 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	DARPA KISHOR SATHI, PRADEEP K. BHISIA, SENIOR PANEL COUNSEL	222/2025
12	D-LAA/42998/2025 LAA/ /	AKILA KUJMAR SAHOO MP	P.ANUP DASH	223/2025
13	D-CRLMP/25641/2025 CRLMP/1092/2025	DILLIP RANJAN NAYAK MP		226/2025
14	D-SA/279/1996 SA/279/1996	SAILENDRANATH MP	M/S.S.MISRA	295/2025
15	D-SA/279/1996 SA/279/1996	SAILENDRANATH MP	M/S.S.MISRA	296/2025
16	D-JCRLA/151/2023 JCRLA/151/2023	MAHA TUDU MP	ADV.	339/2025
17	D-JCRLA/3591/2024 JCRLA/16/2024	NARAYAN KAMAR MP	MR. SOBHAN PANIGRAHI,(SANJAY NARAYAN SAHOO),(BIJAYLAXMI)	340/2025
18	D-TRP(C)/42883/2025 TRP(C)/ /	SWARNAPRAVA DASH MP	TANMAY MISHRA	393/2025
19	D-TRP(C)/42254/2025 TRP(C)/369/2025	ANITA SAHOO MP	PRATAP CHANDRA MISHRA	394/2025
20	D-TRP(C)/42905/2025 TRP(C)/ /	ANITA AGRAWAL @ GUDIA MP	AMITAV TRIPATHY	395/2025
21	D-TRP(C)/42923/2025 TRP(C)/ /	SASMITA NAYAK MP	DIPTENDU SUNDAR RAY	396/2025
22	D-TRP(C)/43058/2025 TRP(C)/ /	SAGARIKA NANDA MP	ANAM CHARAN PANDA	397/2025
23	D-CONTC/10484/2023 CONTC/10484/2023	BANSIDHAR SAHOO MP	BABITA KUMARI PATTANAİK	398/2025
24	D-CONTC/36494/2025 CONTC/4299/2025	ABRAR KHAN MP	KARTIK CHANDRA TRIPATHY	399/2025
25	D-RPFAM/42934/2025 RPFAM/ /	HARI KRUSHNA MAHANTY MP	SUJATA JENA	481/2025
26	D-MATA/42256/2025	SUJATA SAHOO	BADRINARAYAN PANDA	

27	MATA/ / D-MATA/48/2014 MATA/48/2014	MP BIDYUT PRAVA PATRA MP	M/S.PRAVAT KU.MOHANTY	580/2025
28	D-MATA/50359/2024 MATA/437/2024	SASMITA SETHI MP	DEVI PRASAD DASH	581/2025
29	D-MATA/42947/2025 MATA/ /	DIPTI MOHANTY MP	SACHIDANANDA SAHOO	582/2025
30	D-MATA/42983/2025 MATA/ /	P.ANANT KUMAR MP	JYOTIRMAYA SAHOO	583/2025
31	D-MATA/43035/2025 MATA/ /	SHARDHANJALI DASH MP	SUBHASIS MOHAPATRA	584/2025
32	D-FAO/42845/2025 FAO/ /	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	ANANT BEHARI DAS	585/2025
33	D-FAO/25856/2025 FAO/350/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,CUTTACK MP	PRASANTA KUMAR MAHALI	913/2025
34	D-FAO/42913/2025 FAO/ /	GAGAN KUMAR ACHARYA MP	DEBASISH PATNAIK	914/2025
35	D-FAO/42914/2025 FAO/ /	SARAT CHANDRA PUJHARI MP	DEBASISH PATNAIK	915/2025
36	D-BLAPL/25274/2025 BLAPL/8836/2025	GULSAN KUMAR SAHU MP		916/2025
37	D-BLAPL/15244/2025 BLAPL/5364/2025	SAMIR KUMAR LENKA MP	PUSPAMITRA MOHAPATRA	1038/2025
38	D-CRLREV/21024/2025 CRLREV/383/2025	M/S.KARAM CHAND THAPAR AND BROS(COACHING) MP	ASHISH CHARTA, KOLKATA	1039/2025
39	D-CRLREV/32144/2025 CRLREV/ /	SUSHANTA KUMAR KHAMARI @ BABULAKHAMA MP	AKHIL KIRIPATHY	1159/2025
40	D-CRLREV/32145/2025 CRLREV/ /	DEBASIS BHOL MP	PRIYA RANJAN SAHOO	1160/2025
41	D-CRLREV/32145/2025 CRLREV/ /	DEBASIS BHOL MP	PRIYA RANJAN SAHOO	1161/2025
42	D-CRLREV/32162/2025 CRLREV/ /	SURYAKANT BARAD @ SURYAKANTA BARAD MP	ARVINDRA KUMAR LENKA	1162/2025
43	D-CRLREV/32186/2025 CRLREV/ /	SOUMYARANJAN PANDA MP	SATYABRATA PANDA	1163/2025
44	D-CRLREV/32271/2025 CRLREV/ /	GOPAL GUPTA MP	SATYASHREE MOHANTY	1164/2025
45	D-CRLREV/32271/2025 CRLREV/ /	GOPAL GUPTA MP	SATYASHREE MOHANTY	1165/2025
46	D-CRLREV/32301/2025 CRLREV/ /	GULAM ALLI KHAN MP	ANANTA NARAYAN PATTANAYAK	1166/2025
47	D-CRLREV/32308/2025 CRLREV/ /	SHESHADEB RATHA MP	BIJAYA KUMAR RAGADA	1167/2025
48	D-RSA/32097/2025 RSA/509/2025	MANJULATA DAS MP	SURESH CHANDRA DASH	1168/2025
49	D-RSA/32095/2025 RSA/484/2025	MANJULATA DAS MP	SURESH CHANDRA DASH	1464/2025
50	D-RSA/26212/2025 RSA/ /	LAXMAN SANTAL @ MARNDI MP	BHABANI SANKAR DAS	1465/2025
51	D-CMP/42901/2025 CMP/ /	KAMALAKANTA MISHRA MP	ASHOK KUMAR MOHANTY	1466/2025
52	D-CMP/42918/2025 CMP/ /	SUNANDA ROUT MP	AJIT CHANDRA MOHAPATRA	1718/2025
53	D-CMP/42918/2025 CMP/ /	SUNANDA ROUT MP	AJIT CHANDRA MOHAPATRA	1719/2025
54	D-CMP/42919/2025 CMP/ /	SEEMA PATTNAYAK MP	BISHNU PRASAD PRADHAN	1720/2025
55	D-CMP/42921/2025 CMP/ /	RAMA MUDULI MP	SACHIDANANDA SAHOO	1721/2025
56	D-CMP/559/2016 CMP/559/2016	BRAHMANANDA MOHAPATRA MP	M/S.N.P.PARIJA	1722/2025
57	D-CMP/559/2016 CMP/559/2016	BRAHMANANDA MOHAPATRA MP	M/S.N.P.PARIJA	1723/2025
				1724/2025

58	D-CMP/559/2016 CMP/559/2016	BRAHMANANDA MOHAPATRA MP	M/S.N.P.PARIJA	1725/2025
59	D-CMP/559/2016 CMP/559/2016	BRAHMANANDA MOHAPATRA MP	M/S.N.P.PARIJA	1726/2025
60	D-CMP/42955/2025 CMP/ /	ANNAPURNA BHUYAN MP	PRADEEPTA KUMAR SWAIN	1727/2025
61	D-CMP/42945/2025 CMP/ /	NARAYAN PRASAD DAS MP	PANCHANAN PANIGRAHI	1728/2025
62	D-CMP/43006/2025 CMP/ /	DEBASHIS ROY MP	PRASHANTA KUMAR MOHANTY	1729/2025
63	D-CMP/43012/2025 CMP/ /	SWARNA SANGITA BEHERA MP	BRUNDABAN ROUT	1730/2025
64	D-CMP/37557/2024 CMP/975/2024	KRUPASINDHU TANTY MP	AMIT PRASAD BOSE	1731/2025
65	D-CMP/43065/2025 CMP/ /	AKHARI BHOI MP	PRAJNA SARITA MOHANTY	1732/2025
66	D-CMP/43100/2025 CMP/ /	DEBENDRA PRASAD MALLIK MP	BHASKAR CHANDRA PANDA	1733/2025
67	D-CMP/43114/2025 CMP/ /	M/S. NEELANCHAL MANORAMA DEVELOPERS MP	BHASKAR CHANDRA PANDA	1734/2025
68	D-ABLAPL/27180/2025 ABLAPL/10555/2025	RAJENDRA PARIDA MP		1891/2025
69	D-ABLAPL/25303/2024 ABLAPL/9677/2024	NITYANANDA MOHAPATRA MP		1892/2025
70	D-ABLAPL/24300/2025 ABLAPL/9483/2025	GYANA RANJAN JENA MP		1893/2025
71	D-ABLAPL/19655/2025 ABLAPL/7857/2025	PRAKASH SAMAL @ BISWANATH SAMAL MP		1894/2025
72	D-ABLAPL/22922/2025 ABLAPL/9076/2025	VIPIN PV MP		1895/2025
73	D-ABLAPL/27274/2025 ABLAPL/10491/2025	SUSHANTA BEHERA @ RAJU MP		1896/2025
74	D-ABLAPL/22885/2025 ABLAPL/9318/2025	JAGA MOHAN KUMAR @ DILLIP KUMAR MP		1897/2025
75	D-ABLAPL/20564/2025 ABLAPL/8244/2025	DUKHASAN MAHANAND @ DIKSAN @ DIGASAN MAHANAND MP		1898/2025
76	D-MACA/107/2019 MACA/107/2019	BANALATA MALLIK MP		2431/2025
77	D-MACA/628/2023 MACA/628/2023	LOURENTUS LAKRA MP		2432/2025
78	D-MACA/629/2023 MACA/629/2023	LOURENTUS LAKRA MP		2433/2025
79	D-MACA/630/2023 MACA/630/2023	LOURENTUS LAKRA MP		2434/2025
80	D-MACA/631/2023 MACA/631/2023	LOURENTUS LAKRA MP		2435/2025
81	D-MACA/632/2023 MACA/632/2023	LOURENTUS LAKRA MP		2436/2025
82	D-MACA/41086/2025 MACA/ /	M/S. NATIONAL INSURANCE COMPANY LTD MP	ADAM WILCKIAN	2437/2025
83	D-CRLA/103/2019 CRLA/103/2019	ANDRIYA MAJHI MP		2822/2025
84	D-CRLA/465/2018 CRLA/465/2018	SIBA@SHIVA MUNDA MP	L.BHUYAN	2823/2025
85	D-CRLA/337/2017 CRLA/337/2017	GALU HEMBRAM MP	M/S.L.BHUYAN	2824/2025
86	D-CRLA/32153/2025 CRLA/ /	SANIA @ SAHAZAN @ SAHAJAN KHAN MP	MAITRIJIT MOHANTY	2825/2025
87	D-CRLA/32153/2025 CRLA/ /	SANIA @ SAHAZAN @ SAHAJAN KHAN MP	MAITRIJIT MOHANTY	2826/2025
88	D-CRLA/32168/2025 CRLA/ /	HIRAN @ HIRANYA BAGH MP	NIRANJAN PANDA	2827/2025
89	D-CRLA/32168/2025	HIRAN @ HIRANYA BAGH	NIRANJAN PANDA	

	CRLA/ /	MP		2828/2025
90	D-CRLA/30587/2025 CRLA/1154/2025	SINU BEERO MP	MANORANJAN PADHY	2829/2025
91	D-CRLA/30587/2025 CRLA/1154/2025	SINU BEERO MP	MANORANJAN PADHY	2830/2025
92	D-CRLA/3949/2024 CRLA/113/2024	MUNA SWAIN MP	DEBASIS SARANGI	2831/2025
93	D-CRLA/91/2020 CRLA/91/2020	RAMA NARAYAN BEHERA MP	BIBHU PRASAD DAS	2832/2025
94	D-CRLA/404/2020 CRLA/404/2020	BIKA@SUBASH BISWAL MP	MANAS CHAND	2833/2025
95	D-CRLA/20940/2025 CRLA/ /	RAILA KHORA MP	AMARESH DAS	2834/2025
96	D-CRLA/20940/2025 CRLA/ /	RAILA KHORA MP	AMARESH DAS	2835/2025
97	D-CRLA/20940/2025 CRLA/ /	RAILA KHORA MP	AMARESH DAS	2836/2025
98	D-CRLMC/7818/2024 CRLMC/1069/2024	MARTAND SHARDUL MP	M/S.PUSPAMITRA MOHAPATRA SATYA MOHAPATRA S.R.PANDA	3026/2025
99	D-CRLMC/32149/2025 CRLMC/ /	PRAGYANNANDA SAHOO MP	ARIJEET MISHRA	3027/2025
100	D-CRLMC/30031/2025 CRLMC/3970/2025	SUSANTA KUMAR BISWAL MP		3028/2025
101	D-CRLMC/29547/2025 CRLMC/4068/2025	UTTAM PRADHAN @ HATAKHANDI @ UTTAMI MP		3029/2025
102	D-CRLMC/30044/2025 CRLMC/4313/2025	PARESH KUMAR NAYAK MP	GYANA RANJAN MAHAPATRA	3030/2025
103	D-CRLMC/28681/2025 CRLMC/3814/2025	BUDHIA@PRAFULLA MAHAKUD MP		3031/2025
104	D-CRLMC/27992/2025 CRLMC/3902/2025	PRIYABRAT PATNAIK MP		3032/2025
105	D-CRLMC/15226/2025 CRLMC/2172/2025	PAPU@BISWAJIT SARANGI MP		3033/2025
106	D-CRLMC/32170/2025 CRLMC/ /	WARALAXMI @ RATNALA VARALAKSHMI @ SUBASH KUMAR MP	SHUBHANGYAN KUMAR DASH	3034/2025
107	D-CRLMC/21863/2025 CRLMC/ /	MOHAN KHUNTULI MP	TIKERAM MEHER	3035/2025
108	D-CRLMC/32223/2025 CRLMC/ /	MITHUN BARIK MP	JUGALA KISHORE PANDA	3036/2025
109	D-CRLMC/32262/2025 CRLMC/ /	SANDEEP KUMAR MALLICK MP	GOUTAM CHARAN ROUT	3037/2025
110	D-CRLMC/20095/2025 CRLMC/2573/2025	SURESH DAS @ PAPINA MP		3038/2025
111	D-CRLMC/27730/2025 CRLMC/ /	SUBASH GARADIA MP	SANJIB KUMAR BHANJADEO	3039/2025
112	D-CRLMC/32273/2025 CRLMC/ /	DILLIP KUMAR BADAPANDA MP	BIGYAN KUMAR SHARMA(SR. ADV.)	3040/2025
113	D-CRLMC/32288/2025 CRLMC/ /	AINTHU SAHU MP	SANJAYA KUMAR PANIGRAHI	3041/2025
114	D-CRLMC/32277/2025 CRLMC/ /	UMAKANTA KAR MP	BHARAT JALLI	3042/2025
115	D-WA/42832/2025 WA/ /	STATE OF ODISHA MP	DEBASIS TRIPATHY, A.G.A.	4124/2025
116	D-WA/42832/2025 WA/ /	STATE OF ODISHA MP	DEBASIS TRIPATHY, A.G.A.	4125/2025
117	D-WA/42867/2025 WA/ /	MEMBER SECY., STATE POLLUTION CONTROL BOARD, ODISHA MP	BIBHU PRASAD DAS	4126/2025
118	D-WA/41827/2025 WA/ /	MOULANA SK. ABDUL GANI MP	PRAGNAYA NANDA PATTNAIK	4127/2025
119	D-WA/42930/2025 WA/ /	MONA KESHRI MP	PRASANTA KUMAR JENA	4128/2025
120	D-WA/24959/2025 WA/1000/2025	BIDYADHAR PADHI MP	BINAYA KUMAR MOHANTY	4129/2025

121	D-WA/42936/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	4130/2025
122	D-WA/42937/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A	4131/2025
123	D-WA/42937/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A	4132/2025
124	D-WA/42966/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	4133/2025
125	D-WA/42968/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	4134/2025
126	D-WA/43046/2025 WA/ /	SITAKANTA PRADHAN MP	TRILOCHAN PANIGRAHI	4135/2025
127	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME), SATYAJIT SAMAL	4136/2025
128	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME), SATYAJIT SAMAL	4137/2025
129	D-WP(C)/42825/2025 WP(C)/ /	MAMATA MANJARI KHUNTIA MP	PRADIPTA KISHORE BHUYAN	18636/2025
130	D-WP(C)/27544/2021 WP(C)/27544/2021	DEBASIS CHANDRA NAYAK MP	TRILOCHAN PANIGRAHI	18637/2025
131	D-WP(C)/15026/2025 WP(C)/11156/2025	RATNAKAR TAREI MP		18638/2025
132	D-WP(C)/42834/2025 WP(C)/ /	MAHENDRA KUMAR SWAIN MP	CHANDAN KUMAR MOHANTY	18639/2025
133	D-WP(C)/42835/2025 WP(C)/ /	KANCHAN RAM MP	ADHIRAJ MOHANTY	18640/2025
134	D-WP(C)/42836/2025 WP(C)/ /	KAMAL KRUSHNA PRADHAN @ KAMAL LOCHAN PRADHAN MP	ADHIRAJ MOHANTY	18641/2025
135	D-WP(C)/42837/2025 WP(C)/29632/2025	SURYAKANTA SAMAL MP	ARIJEET MISHRA	18642/2025
136	D-WP(C)/42847/2025 WP(C)/ /	KODURU NABEEN KUMAR MP	SUBHADUTTA ROUSTRAY	18643/2025
137	D-WP(C)/42848/2025 WP(C)/ /	U.JAYARAM MP	SUBHADUTTA ROUSTRAY	18644/2025
138	D-WP(C)/42849/2025 WP(C)/ /	TEMBURU RAMAKRISHNA MP	SUBHADUTTA ROUSTRAY	18645/2025
139	D-WP(C)/42851/2025 WP(C)/ /	KUNDATIRI ANIL MP	SUBHADUTTA ROUSTRAY	18646/2025
140	D-WP(C)/42852/2025 WP(C)/ /	PORNA SANKAR RAO MP	SUBHADUTTA ROUSTRAY	18647/2025
141	D-WP(C)/39833/2024 WP(C)/23396/2024	G AJIT KUMAR REDDY MP	ARUN KUMAR PATRA	18648/2025
142	D-WP(C)/42855/2025 WP(C)/ /	UTTRALLI PRASANT MP	SUBHADUTTA ROUSTRAY	18649/2025
143	D-WP(C)/42856/2025 WP(C)/ /	NEHA AGRAWAL MP	JAYASANKAR MISHRA	18650/2025
144	D-WP(C)/42857/2025 WP(C)/ /	RIKUN KUMAR JENA MP	SUBHADUTTA ROUSTRAY	18651/2025
145	D-WP(C)/33883/2025 WP(C)/23661/2025	BAURIBANDHU SAHU MP	KSHIROD KUMAR ROUT, BIJAYA KUMAR BEHERA 1	18652/2025
146	D-WP(C)/42854/2025 WP(C)/ /	BALARAJU GANTYADA MP	SUBHADUTTA ROUSTRAY	18653/2025
147	D-WP(C)/42858/2025 WP(C)/ /	BIJAYA KUMAR PRADHAN MP	SUBHADUTTA ROUSTRAY	18654/2025
148	D-WP(C)/42859/2025 WP(C)/ /	ARPITA ARUNDHATI MP	ARUN KUMAR PATRA	18655/2025
149	D-WP(C)/42001/2025 WP(C)/ /	PUJARANI SAHOO MP	AKSHAYA KUMAR PANDEY	18656/2025
150	D-WP(C)/42860/2025 WP(C)/ /	ASISH KUMAR ROUT MP	SUBHADUTTA ROUSTRAY	18657/2025
151	D-WP(C)/42861/2025 WP(C)/29640/2025	SEEMA DEVI GOEL MP	JANMEJAYA KATIKIA	18658/2025
152	D-WP(C)/42862/2025	AKASH KUMAR SAHOO	SUBHADUTTA ROUSTRAY	

	WP(C)/ /	MP		18659/2025
153	D-WP(C)/42863/2025	JAGABANDHU SETHI	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		18660/2025
154	D-WP(C)/38994/2025	M/S MAA TARINI RICE MILL	SUKANTA KUMAR DALAI	
	WP(C)/26966/2025	MP		18661/2025
155	D-WP(C)/38264/2023	DANDAPANI SWAIN	SURYAKANTA DWIBEDI	
	WP(C)/38264/2023	MP		18662/2025
156	D-WP(C)/42865/2025	DASARI KURMA RAO	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18663/2025
157	D-WP(C)/42866/2025	BHABANI SANKAR SETHY	SITIKANT MISHRA	
	WP(C)/29668/2025	MP		18664/2025
158	D-WP(C)/40482/2025	PANDAVA NANDA		
	WP(C)/27937/2025	MP		18665/2025
159	D-WP(C)/17796/2025	M/S HINDUSTAN UNILEVER LTD.,KOLKATA	SWAPRIYO RANJAN MAHAPATRA	
	WP(C)/13263/2025	MP		18666/2025
160	D-WP(C)/42887/2025	M/S. PHALGUNI SWARUP NAYAK, BARGARH	ABHILASH MISHRA	
	WP(C)/ /	MP		18667/2025
161	D-WP(C)/36396/2020	GIRISH CHANDRA NAYAK	MANOJ KUMAR MOHANTY	
	WP(C)/36396/2020	MP		18668/2025
162	D-WP(C)/42897/2025	M/S. BEENAPANI KAR, BARGARH	ABHILASH MISHRA	
	WP(C)/ /	MP		18669/2025
163	D-WP(C)/21188/2025	MINA KUMARI SAHOO		
	WP(C)/15811/2025	MP		18670/2025
164	D-WP(C)/27157/2025	RAMAKRUSHNA PADHY	ADITYA NARAYAN RAY	
	WP(C)/18772/2025	MP		18671/2025
165	D-WP(C)/25739/2025	LADDU GOPAL SHAH	ADITYA NARAYAN RAY	
	WP(C)/17842/2025	MP		18672/2025
166	D-WP(C)/35595/2025	BRAJA KISHORE SWAIN	MONOMOY BASU	
	WP(C)/25048/2025	MP		18673/2025
167	D-WP(C)/42922/2025	MANGULI CHARAN NAHAK	SAIBRATA RATH	
	WP(C)/ /	MP		18674/2025
168	D-WP(C)/42924/2025	NIRANJAN DASH	SAIBRATA RATH	
	WP(C)/ /	MP		18675/2025
169	D-WP(C)/42916/2025	ARUN DEBASIS	BISHNU CHARAN SAHU	
	WP(C)/ /	MP		18676/2025
170	D-WP(C)/27655/2025	DR.SUJATA SAHOO	LALIT KUMAR MAHARANA	
	WP(C)/19021/2025	MP		18677/2025
171	D-WP(C)/42926/2025	SWAPNARANI SAMANTRAY	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		18678/2025
172	D-WP(C)/6314/2012	AJAY TRANSPORT COMPA	IN PERSON(ASHOK MODI), M/S.RAMAKANTA MAHAPATRA	
	WP(C)/6314/2012	MP		18679/2025
173	D-WP(C)/42928/2025	DR. SANGRAM DASH	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		18680/2025
174	D-WP(C)/42933/2025	PRAJNYA PARAMITA NAYAK	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		18681/2025
175	D-WP(C)/36172/2025	SULOCHANA NAYAK	LAXMAN PRADHAN, SUSANTA KUMAR BARAL	
	WP(C)/25636/2025	MP		18682/2025
176	D-WP(C)/36172/2025	SULOCHANA NAYAK	LAXMAN PRADHAN	
	WP(C)/25636/2025	MP		18683/2025
177	D-WP(C)/33494/2025	NABAGHAN SAHU	LAXMIDHR DASH	
	WP(C)/ /	MP		18684/2025
178	D-WP(C)/27539/2025	DR. GAUTAM SAHOO	LALIT KUMAR MAHARANA	
	WP(C)/18894/2025	MP		18685/2025
179	D-WP(C)/42948/2025	PRADEEP KUMAR SAHOO	LAXMI PRASAD DWIVEDY	
	WP(C)/ /	MP		18686/2025
180	D-WP(C)/42939/2025	M/S A.C.C LTD	KAJAL SAHOO	
	WP(C)/ /	MP		18687/2025
181	D-WP(C)/27212/2025	RAMESH PANDA	SAMBHRAM DAS	
	WP(C)/19617/2025	MP		18688/2025
182	D-WP(C)/42949/2025	PRABHAT KUMAR CHAMPATI	SASANKA SEKHAR PAIKRAY	
	WP(C)/ /	MP		18689/2025
183	D-WP(C)/42952/2025	DAMAYANTI PANIGRAHI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18690/2025

184	D-WP(C)/21259/2025 WP(C)/14844/2025	KABIRAJ BEHERA MP	SUSHANT KUMAR PRADHAN (3)	18691/2025
185	D-WP(C)/38235/2025 WP(C)/26428/2025	M/S GREEN VALLEY ENTERPRISES MP	AVIJIT PATNAIK	18692/2025
186	D-WP(C)/42958/2025 WP(C)/ /	NIRAKAR TARENIA MP	MANOJA KUMAR KHUNTIA	18693/2025
187	D-WP(C)/42961/2025 WP(C)/ /	SRIKANT PUROHIT MP	SANGRAM JENA	18694/2025
188	D-WP(C)/15612/2021 WP(C)/15612/2021	M/S. SOUTHCO MP	ANUPAM DASH	18695/2025
189	D-WP(C)/15612/2021 WP(C)/15612/2021	M/S. SOUTHCO MP	ANUPAM DASH	18696/2025
190	D-WP(C)/42962/2025 WP(C)/ /	ABHISHEK PRASAD SETHY MP	MANOJA KUMAR KHUNTIA	18697/2025
191	D-WP(C)/15609/2021 WP(C)/15609/2021	M/S. SOUTHCO MP	ANUPAM DASH	18698/2025
192	D-WP(C)/15614/2021 WP(C)/15614/2021	M/S. SOUTHCO MP	ANUPAM DASH	18699/2025
193	D-WP(C)/42971/2025 WP(C)/ /	KUMARI ARATI PRADHAN MP	MANOJA KUMAR KHUNTIA	18700/2025
194	D-WP(C)/29511/2021 WP(C)/29511/2021	SUSHANTA KUMAR MOHANTY MP		18701/2025
195	D-WP(C)/42974/2025 WP(C)/ /	BIBHUTI BHUSAN JENA MP	BRAJA MOHAN SARANGI	18702/2025
196	D-WP(C)/42975/2025 WP(C)/ /	DIBAKAR SA MP	BYOMOKESH SAHOO	18703/2025
197	D-WP(C)/42977/2025 WP(C)/ /	SIBARAM SWAIN MP	MANOJA KUMAR KHUNTIA	18704/2025
198	D-WP(C)/42979/2025 WP(C)/ /	MANAS KUMAR PRADHAN MP	BRAJA MOHAN SARANGI	18705/2025
199	D-WP(C)/42982/2025 WP(C)/ /	SALILA KUMAR SAHOO MP	MANOJA KUMAR KHUNTIA	18706/2025
200	D-WP(C)/42956/2025 WP(C)/ /	SMRUTIREKHA DASH MP	MANAS RANJAN BAUG	18707/2025
201	D-WP(C)/11091/2025 WP(C)/8160/2025	BABULI ROUT MP	NIRANJAN BISWAL	18708/2025
202	D-WP(C)/42992/2025 WP(C)/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	18709/2025
203	D-WP(C)/42990/2025 WP(C)/ /	SABUR SAHA MP	MAMATA MISHRA	18710/2025
204	D-WP(C)/42992/2025 WP(C)/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	18711/2025
205	D-WP(C)/42993/2025 WP(C)/ /	M/S DASH SUPPLIES, BBSR MP	SAILAZA NANDAN DAS	18712/2025
206	D-WP(C)/42999/2025 WP(C)/ /	ALYANA GUNNAYYA MP	SUBHADUTTA ROUSTRAY	18713/2025
207	D-WP(C)/41596/2025 WP(C)/29265/2025	PANDABA PRADHAN MP	LAXMINARAYAN RAYATSINGH	18714/2025
208	D-WP(C)/42957/2025 WP(C)/ /	M/S NARAYAN TRADERS MP	KAJAL SAHOO	18715/2025
209	D-WP(C)/11972/2025 WP(C)/9769/2025	PITAMBAR HARIJAN MP	RAJIB LOCHAN PATNAIK	18716/2025
210	D-WP(C)/43013/2025 WP(C)/ /	KUMARI MATHA MP	RAMDAS ACHARY	18717/2025
211	D-WP(C)/43016/2025 WP(C)/ /	DEEPU GOUDA MP	SUBHADUTTA ROUSTRAY	18718/2025
212	D-WP(C)/43018/2025 WP(C)/ /	BISWARANJAN MISHRA MP	MANOJA KUMAR KHUNTIA	18719/2025
213	D-WP(C)/43020/2025 WP(C)/ /	KIKARA KURMA RAO MP	SUBHADUTTA ROUSTRAY	18720/2025
214	D-WP(C)/43022/2025 WP(C)/ /	SIDHANTA GOUDA MP	SUBHADUTTA ROUSTRAY	18721/2025
215	D-WP(C)/43023/2025	M/S TRIBHUBAN DAS, JAGATSINGHPUR	SOMANATH MISHRA	

	WP(C)/ /	MP		18722/2025
216	D-WP(C)/43024/2025	GUMPU MANIKANTA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18723/2025
217	D-WP(C)/43025/2025	SALANA SUDHEER	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18724/2025
218	D-WP(C)/43029/2025	GUJJU RAKHI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18725/2025
219	D-WP(C)/43030/2025	SANTOSH KUMAR RAUT	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		18726/2025
220	D-WP(C)/43033/2025	BHABANI SHANKAR SAHOO	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18727/2025
221	D-WP(C)/43036/2025	ANIRUDHA JENA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		18728/2025
222	D-WP(C)/43038/2025	KALANDI KHATUA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		18729/2025
223	D-WP(C)/43044/2025	PINTU MALLIK	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		18730/2025
224	D-WP(C)/36239/2025	SASHI TIRKEY		
	WP(C)/25448/2025	MP		18731/2025
225	D-WP(C)/43050/2025	PRASANTA KUMAR PATRA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		18732/2025
226	D-WP(C)/14789/2025	RAMA CHANDRA BISWAL		
	WP(C)/10503/2025	MP		18733/2025
227	D-WP(C)/43053/2025	MANISHA MOHANTY	SHUVRA MOHAPATRA	
	WP(C)/ /	MP		18734/2025
228	D-WP(C)/43056/2025	KUMAR SONY NAYAK	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		18735/2025
229	D-WP(C)/40597/2025	LALU BAGH @ LALU KUMAR BAGH	CHITTA RANJAN LENKA	
	WP(C)/ /	MP		18736/2025
230	D-WP(C)/15966/2022	ALEKHA SAH	PRADEEP KUMAR MAHAPATRA	
	WP(C)/15966/2022	MP		18737/2025
231	D-WP(C)/30446/2025	GOUTTAM PRADHAN	DEEPAK RANJAN PARIDA	
	WP(C)/21573/2025	MP		18738/2025
232	D-WP(C)/21857/2024	SUREKHA PRADHAN	DEVI PRASAD DASH	
	WP(C)/12819/2024	MP		18739/2025
233	D-WP(C)/43059/2025	BOYIDAPU SRINIVASU	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		18740/2025
234	D-WP(C)/40552/2024	AJAY KUMAR SAHU	SUKANTA KUMAR DALAI	
	WP(C)/24429/2024	MP		18741/2025
235	D-WP(C)/43062/2025	SEBASHREE SAHOO	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		18742/2025
236	D-WP(C)/43076/2025	UMASANKAR PARIDA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		18743/2025
237	D-WP(C)/43075/2025	DUSHASAN BEHERA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		18744/2025
238	D-WP(C)/43063/2025	SATYAJIT MUNDA	UPASANA BAL	
	WP(C)/ /	MP		18745/2025
239	D-WP(C)/43085/2025	SABYASACHI PRADHAN	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		18746/2025
240	D-WP(C)/43089/2025	DEEPAK KUMAR SAHOO	DR.BINOD KUMAR MISHRA	
	WP(C)/ /	MP		18747/2025
241	D-WP(C)/43087/2025	SABITRI PRADHAN	AMITABH MISHRA	
	WP(C)/ /	MP		18748/2025
242	D-WP(C)/43094/2025	KAMALENDU PRADHAN	NITYANANDA BEHURIA	
	WP(C)/ /	MP		18749/2025
243	D-WP(C)/43097/2025	UPAMA BEHERA	AMITABH MISHRA	
	WP(C)/ /	MP		18750/2025
244	D-WP(C)/43102/2025	GOKUL CHANDRA SAHOO	NITYANANDA BEHURIA	
	WP(C)/ /	MP		18751/2025
245	D-WP(C)/43105/2025	RABINDRA KUMAR JAGDEV	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		18752/2025
246	D-WP(C)/43108/2025	RABINARAYANA SAHOO	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		18753/2025

247	D-WP(C)/43110/2025 WP(C)/ /	UMAKANTA NAYAK MP	ALOK KUMAR DAS	18754/2025
248	D-WP(C)/43112/2025 WP(C)/ /	SUBRATA PARIDA MP	SUKANTA KUMAR NAYAK (2)	18755/2025
249	D-WP(C)/43117/2025 WP(C)/ /	REGIONAL COOPERATIVE MARKETING SOCIETY MP	SUBRATA PARIDA	18756/2025
250	D-WP(C)/43119/2025 WP(C)/ /	BISWARANJAN DASH MP	SUKANTA KUMAR NAYAK (2)	18757/2025
251	D-WP(C)/43072/2025 WP(C)/ /	SATYAJIT MUNDA MP	UPASANA BAL	18758/2025
252	D-WP(C)/43126/2025 WP(C)/ /	SANTOSH KUMAR ROUT MP	PAMI RATH	18759/2025